



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/27/2022	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, NRC ASSTT.S.G.I.
	WITH WP(C)/1411/2022	SRI ANOOWABH DEY Versus THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I.
3	WA/83/2025	NUMALIGARH REFINERY LTD Versus M/S VARDAN ASSOCIATES PRIVATE LTD AND ORS	MR. S S ROY	MR B D DAS(R-1) MR D BANIA(R-1) MR. H R DAS(R-1) MR J LOTH (R-1)
4	I.A.(Civil)/477/2025 in WA/1837/2025	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS Versus M/S BARKATAKI PRINT AND MEDIA SERVICES	MR. S C KEYAL MS. N KAKATI K JAIN	
	WITH WA/1837/2025 (Filing Number)	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS Versus M/S BARKATAKI PRINT AND MEDIA SERVICES	SUBHASH CHANDRA KEYAL	
5	I.A.(Civil)/715/2025 in WA/14092/2024	THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE ASSAM AND 3 ORS Versus ON THE DEATH OF PROBUDHANANDA DUTT HIS LEGAL HEIRS BHANUMATI DUTT AND ORS	MR. D GOGOI	SR. GA, ASSAM SC, FINANCE SC, REVENUE
	WITH WA/14092/2024 (Filing Number)	THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE ASSAM AND 3 ORS Versus ON THE DEATH OF PROBUDHANANDA DUTT HIS LEGAL HEIRS BHANUMATI DUTT AND ORS	MR. D GOGOI	

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

6	PIL/39/2024	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM
7	WITH PIL/72/2024	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	SC, P AND R.D. GA, ASSAM SC, APDCL DY.S.G.I.
8	WA/385/2024	THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS Versus SIVA PRASAD BEZBARUAH	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	MR. T J MAHANTA L K BORAH MR D MAHANTA
9	WA/5/2025	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM G. GOSWAMI MR H K NATH MR J BORAH SC, WPT AND BC FOR CAVEATOR
10	WITH WA/388/2022	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	MR. K GOSWAMI (R6) MR. P HAZARIKA (R-5) R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH (R-5) P. BORAH (R-5) SC, WPT AND BC
11	WA/17/2025	DR. ATUL BORA Versus THE STATE OF ASSAM AND 2 ORS	MR D SARMA MS. S NAZNEEN	SC, HIGHER EDU
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
12	WP(C)/7348/2023 IN WP(C)/2303/2024 (D/O)	SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
13	WITH WP(C)/2344/2024	PANKAJ KUMAR DAS AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B K GOGOI MR. N D SARMA	MR. D J DAS.(R-2) DY.S.G.I. SC, HEALTH
14	WITH WP(C)/2399/2024	PRANJITA BARUAH KALITA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR D SENAPATI MS. S KATAKEY MR H K SARMA MS K BHATTACHARYYA	DY.S.G.I. SC, HEALTH AND F W
	WITH I.A.(Civil)/4046/2024 in WP(C)/2399/2024	PRANJITA BARUAH KALITA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR D SENAPATI	DY.S.G.I.

15 [WP\(C\)/1752/2025](#)
CAVT.
NO.00872025,117800003102/025, THE STATE OF ASSAM AND ORS
FIXED

BISWAJIT DAS AND ORS

Versus

MR. K N CHOUDHURY
MR. R M DEKA
MR. D J DAS
MS N MAHANTA
N GAUTAM
MR. TANUZ KASHYAP

MR. B D KONWAR SR.
ADV.(R-3 TO 99)
MR. B D KONWAR SR.
ADV.(R-3 TO 99)
GA, ASSAM
MRS J M KONWAR.(R-3 TO
99)
MR H AGARWAL
MR J SINGH.(R-3 TO 99)
MS M ZOMUANPUII.(R-3 TO
99)
MR P DOLEY.(R-3 TO 99)
MS S JAIN.(R-3 TO 99)
FOR CAVEATOR
SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
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7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
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15)	R C SANCHATI	21-04-2025	To	05-05-2025
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17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/213/2025 FIXED	ABINASH BALMIKI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
2	Cont.Cas(C)/217/2025	GUWAHATI METRO TRANSPORT ASSOCIATION Versus MEGHA NIDHI DAHAL AND ORS	MR. T K MISRA DIPTI CHAKRAVARTY MR. A. GAYAN	
3	Cont.Cas(C)/218/2025	SRI RAM RABIDAS Versus AKASH DEEP, IAS AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	
4	WP(C)/687/2025	MANU KASHYAP Versus STATE BANK OF INDIA AND 5 ORS.	D DAS M R BHARALI PRERNA	MR. B K SEN(R-2) MR A HUSSAIN(R-2) F. SHAHIN (R-2) I KHATOON(R-2) P SINGH(R-2) SC, SBI
5	WP(C)/1801/2025 CAVT. NO.028320/25,N FIXED	KESHAB KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA	GA, ASSAM MR K L GUPTA (R-3,4) MRS P HAZARIKA(R-3,4) MR B KAUSHIK MR. S HAZARIKA MR KRISHNANGSHU B(R- 3,4) FOR CAVEATOR
6	WP(C)/2018/2025 FIXED	BISHAL SAHA Versus THE STATE OF ASSAM AND 5 OTHERS	MR. N BARUAH MS. P DUTTA	SC, EXCISE DEPTT.
7	WP(C)/2030/2025 FIXED	M/S EXPERIENCE TECH Versus THE STATE OF ASSAM AND ORS	MR. A M S MAZUMDER	SC, PWD ROAD
8	WP(C)/2044/2025 FIXED	JIYAU PASA Versus THE STATE OF ASSAM AND ORS	MD S HOQUE MR. M DEKA MS B A AHMED	SC, P W D
9	WP(C)/2118/2025	M/S TAHER AND BRAHMAPUTRA AGENCY Versus STATE OF ASSAM AND 2 ORS.	MR. A ROSHID MS. T BEGUM M R TALUKDAR	SC, WATER RESOURCE
10	WP(C)/2120/2025	GOPAL SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, BTC

11	WP(C)/2121/2025	M/S M P KHAITAN AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I.
12	WP(C)/2148/2025	HAREN SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	SC, FOREST
13	WP(C)/2154/2025	MANINDRA KR. DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU R SAHA	GA, ASSAM SC, EXCISE DEPTT.
14	WP(C)/2156/2025 FIXED	BIVASH DAS Versus UNION OF INDIA AND 2 OTHERS	MR. R P SARMAH MS. T SOM MS. U HAZARIKA	DY.S.G.I.
15	WP(C)/2162/2025	SHAMSIYA FAIZIA AHMED Versus THE STATE OF ASSAM AND 4 OTHERS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM
16	WP(C)/2167/2025	SHAMSIYA FAIZIA AHMED Versus THE STATE OF ASSAM AND 4 OTHERS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM
17	WP(C)/2170/2025	SRI ANUP DAS Versus THE STATE OF ASSAM AND ORS	MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	GA, ASSAM SC, FOREST
18	WP(C)/2174/2025	SHRI KAMAL CHANDRA NATH Versus THE STATE OF ASSAM AND ORS	M K BORAH MS. P. KASHYAP	SC, PWD
ORDER NO STEPS				
19	WP(C)/931/2024 CAVT. NO.01562/024,	PANKAJ JYOTI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. I CHOWDHURY SR ADV (r-6) MR. M SARMA MR T DAS (r-6) R. CHAUHAN (r-6) MR R DAS (r-6) MS A CHOPHY (r-6) SR. GA, ASSAM FOR CAVEATOR SC, EXCISE DEPTT.
ADMISSION				
20	WP(C)/3524/2021 FIXED	M/S RAHMAN PROPERTIES LTD. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. A BARUAH MR. A K SHRIVASTAVA	SC, APDCL
21	WP(C)/1861/2023	ELIAS ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
WITH				
22	WP(C)/3742/2022	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
WITH				
23	WP(C)/8433/2022	MANJU KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
24	WP(C)/124/2024	M/S GAUHATI INDUSTRIAL SPARES Versus THE STATE OF ASSAM AND 3 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
25	WP(C)/138/2024	M/S ASSAM STATE TRANSPORT CORPORATION Versus REGIONAL PROVIDENT FUND COMMISSIONER -I EPFO	MR R M DAS MR. C SHARMA MR N RAHMAN	SC. EPFO
26	WP(C)/836/2024	DHANRAJ MAHENDRA KUMAR Versus THE STATE OF ASSAM AND 2 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE

27	WP(C)/1200/2024	M/S GANESH CARGO SERVICES Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA	MS. B SARMA DY.S.G.I.
	WITH			
28	WP(C)/1117/2024	CITY LINK EXPRESS Versus THE UNION OF INDIA AND 6 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA	DY.S.G.I.
29	WP(C)/1516/2024 CAVT. NO.02842/024,	DINESH MILI Versus THE STATE OF ASSAM AND 7 ORS.	MS S BHATTACHARJYA MR N SARMA MS. J BAISHYA MR A TALUKDAR	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, EXCISE DEPTT.
30	WP(C)/1671/2024	RISHAB KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. M KECHII	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
31	WP(C)/3530/2024	INAMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B TALUKDAR MR. M DAS MS. S BHATTACHARYYA	GA, ASSAM
	WITH			
32	WP(C)/3527/2024	RAJIB HAQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	GA, ASSAM
33	WP(C)/4342/2024	M/S S S ENTERPRISE Versus THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY(CGC) DY.S.G.I.
34	WP(C)/4345/2024	M/S S S ENTERPIRSE Versus UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY(CGC) DY.S.G.I.
35	WP(C)/4497/2024	M/S BRIGHT INFRATECH Versus THE COTTON UNIVERSITY AND 6 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, COTTON UNIVERSITY MR. P D NAIR (R-1 TO 6) DY.S.G.I.
36	WP(C)/4562/2024 FIXED	SANJAY SHARMA Versus THE GOVERNMENT OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR. N ALAM(R-3) MR K JAIN (R-3) S A BAKHTIAR(R-3) SC, GMC
37	WP(C)/4604/2024 FIXED	HIMSIKHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
38	WP(C)/4646/2024	AMRIT KUMAR THARAD Versus THE STATE OF ASSAM AND 4 ORS	MR. N J GOGOI MS. S DEB	GA, ASSAM MRS P BARUA (R-2 TO 5) MRS P BARUA (R-2 TO 5) G TALUKDAR (R-2 TO 5)
39	WP(C)/4755/2024 FIXED	NAYANMONI CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
40	WP(C)/4773/2024 FIXED	M/S TRIO STONEY MART Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA S A BAKHTIAR	SC, FOREST
41	WP(C)/4784/2024 FIXED	MANORANJAN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
42	WP(C)/5043/2024 FIXED	J N ASSOCIATES Versus THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LIMITED AND ANR	MR S MUKTAR MR. S RAHMAN	MR K L GUPTA (R-1,2)
43	WP(C)/5131/2024	M/S YASH ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	GA, ASSAM SC, EXCISE DEPTT.

44	WP(C)/5309/2024 B/O	M/S BIJOY KRISHNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. S SARMA MR. S K DEKA A GAUTAM MR. C TALUKDAR ARUNABH SARMA	GA, ASSAM MR. N DEKA MR. N DEKA MR. M BISWAS (R-6) MR. M GOGOI (R-7,8,9,10,11) MS. A K CHOPHI(R- 6 TO 11) J SINGPHO(R-6 TO 11) A GHOSAL (R-6 TO 11) MR. S BANIKYA(R-7,8,9,10,11) SC, EXCISE DEPTT.
45	WP(C)/5310/2024 FIXED	JAYANTA KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM
46	WP(C)/5370/2024 FIXED	TOPASH SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
47	WP(C)/6756/2024 FIXED	AKASHJYOTI KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
48	WP(C)/1539/2025 FIXED	ASITPUR TEA ESTATE AND ANR Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	SC, ATEPFO
49	WITH WP(C)/6187/2024 CAVT. NO. 11362/024,	ASITPUR TEA ESTATE AND ANR Versus ASSAM TEA EMPLOYMENT PROVIDENT FUND ORGANIZATION (ATEPFO) AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MS. MALLIKA DEVI	SC, ATEPFO R SARMAH (FOR CAVEATOR) MR J BORAH (FOR CAVEATOR) MR. K KAKOTI (FOR CAVEATOR)
ORDERS				
50	Cont.Cas(C)/199/2021 FIXED	BUDHESWAR DAS Versus RAKESH KUMAR AND ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. P N GOSWAMI MR. P N GOSWAMI
51	WP(C)/4778/2023 FIXED	PRABHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S SHARMA	MS. K PHUKAN (R-4) DY.S.G.I. SC, TRANSPORT
52	Cont.Cas(C)/289/2024 FIXED	FATIMA YUVA SELF HELP GROUP Versus NRIPENDRA KUMAR SARMA	MR M Z SHAH MD P RAHMAN	MR. P N GOSWAMI (R-1) MR. R R Gogoi (R-1) MS. M KALITA (R-1)
53	Cont.Cas(C)/506/2024	PABAN HAZARIKA Versus PRASANTA BORKAKATI	MR. J SARMAH	MR. P SARMA
54	I.A.(Civil)/1177/2024 FIXED in WP(C)/2161/2023 WITH WP(C)/2161/2023	THE STATE OF ASSAM, Versus ABU TAHER AHMED ABU TAHER AHMED Versus THE STATE OF ASSAM AND 3 ORS.	RAJESH MAZUMDAR MR. P J SAIKIA, SR. ADV MR DEBA SARMAH MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM MS N SHYAM MR R CHETRY	MR DEBA SARMAH SC, ELEM. EDU
55	WP(C)/5628/2024 B/O	SUJIT SARKAR Versus THE UNION OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	MR. A K DUTTA (R-1,2(C.G.C)) DY.S.G.I. SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1250/2025	SRI ARUP BORUAH Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
2	Bail Appln./1251/2025	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR H DAS D BARUAH	PP, ASSAM
3	Bail Appln./1253/2025	AVDHESH KUMAR ROY AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA A SAHA	PP, ASSAM
MOTION				
4	AB/3322/2024 FIXED	SALEHUDDIN AHMED AND ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
5	Crl.Pet./379/2025 B/O	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
6	Crl.Pet./464/2025	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR S K SARKER	PP, ASSAM
7	Crl.Pet./465/2025	MS TERISA HOJAI AND ANR Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA K BHARALI	PP, ASSAM
8	Crl.Pet./466/2025	UNION OF INDIA Versus NAREN DUTTA	MR. S C KEYAL KAUSHIK JAIN SC, NCB	
9	Crl.Pet./467/2025	JIAUL HUSSAIN BARBHUIYA @ ZIAUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MS. U NANDA MS. J GHOSH	PP, ASSAM
10	Crl.Pet./468/2025	HIREN MAZUMDAR @ HIREN MAJUMDAR Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM

11	Crl.Pet./470/2025	SRI GAGAN KALITA Versus SRI BINAY KALITA	MR. S A HUSSAIN MR D J HALOI G BORO	
12	AB/924/2025	NUR ISLAM @ NUR ISLAM ALI Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
13	AB/927/2025	HIRAK JYOTI SARMA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
14	AB/931/2025	MOFAZZEL BHUYAN @ MOFAZZAL BHUYAN ALIAS MAFAJEL BHUYAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED R KHA	PP, ASSAM
15	AB/932/2025	SRI KASHI RAM SAIKIA Versus THE STATE OF ASSAM	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	PP, ASSAM
16	AB/933/2025 B/O	MADHURJYA SARMA Versus THE STATE OF ASSAM	MS B DAS MS. S B CHOUDHURY	PP, ASSAM
17	AB/937/2025	SUBHASH SAHA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
18	AB/938/2025	NATHURAM RAJBANGSHI @ SRI NATHU RANBANGSHI Versus THE STATE OF ASSAM AND ANR.	MR K THAKUR B ALI SK	PP, ASSAM
19	AB/939/2025	SOBIL AHMED ALIAS SOBIL UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
20	AB/941/2025	IMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR M Z RAHMAN	PP, ASSAM
21	AB/943/2025	AINUL HUSSAIN Versus THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./2665/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAFIUL HUSSAIN Versus STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
23	Bail Appln./3562/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD AYUB KHAN AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
24	Bail Appln./3687/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIBEK SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI B ALI SK MR. J N SUWAI	MS. ROUSHANARA CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
25	Bail Appln./224/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI SRIMANTA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. A K AZAD H ALAM	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
26	Bail Appln./284/2025 FIXED	TOZZAMMIL HOQUE Versus THE STATE OF ASSAM	MR. B B GOGOI MR. M MONDAL	PP, ASSAM
27	Bail Appln./547/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IRFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM

28	Bail Appln./892/2025 WITH OFFICE NOTE, FIXED	ARUN SHARMA Versus UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SC, NCB
29	Bail Appln./895/2025 WITH OFFICE NOTE, FIXED	SULEMAN ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
30	Bail Appln./897/2025 WITH OFFICE NOTE, FIXED	FAZAR ALI AND ANR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	PP, ASSAM
31	Bail Appln./903/2025 WITH OFFICE NOTE, FIXED	ANITA PAL Versus UNION OF INDIA	MR KUTUB ALI MD S ALI MR M RAHMAN	SC, NCB
32	Bail Appln./908/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOHIDUR ISLAM @ MOFIJUL ISLAM @ MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
33	Bail Appln./925/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MEHEDI ALOM @ MEHDI ALOM @ MD MEHDI ALOM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
34	Bail Appln./928/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
35	Bail Appln./938/2025 FIXED	MD RAJIBUL ISLAM Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
36	Bail Appln./1056/2025 WITH OFFICE NOTE, FIXED	JAYANTA DEB Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	PP, ASSAM
37	Bail Appln./1121/2025 WITH OFFICE NOTE, FIXED	NAYAN DAS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
38	Bail Appln./1146/2025 FIXED	SRI KUNAL SHAH AND ANR. Versus THE STATE OF ASSAM	MR. B DEKA MR. P JAIN MS A JHA	PP, ASSAM
39	Bail Appln./1153/2025 FIXED	RASHID HOQUE Versus THE UNION OF INDIA	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	SC, NCB
40	Bail Appln./1159/2025 FIXED	HANMANT JADHAV ALIAS HENMANT ANNAD RAO JADHAV ALIAS RAJU Versus THE STATE OF ASSAM	MR B DEORI	PP, ASSAM
41	Bail Appln./1165/2025 FIXED	SRI TRILAKYA PAUL Versus THE STATE OF ASSAM	MS. P BORAH MR P H KONWAR	PP, ASSAM
42	Bail Appln./1197/2025 FIXED	BIKI ALI Versus THE STATE OF ASSAM	MR J RAHMAN K RAHMAN M ISLAM	PP, ASSAM

BAIL HEARING

43	AB/2494/2024 FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
44	AB/3382/2024 FIXED	RAKIBUL HASSAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
45	AB/236/2025 FIXED	AJMIR PRAMANIK Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	MR. S RANA (R2) PP, ASSAM

46	AB/822/2025 FIXED	SAFIUL @ SAPIOL HOQUE Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
47	AB/823/2025 FIXED	JAKIR @ ZAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	S S AHMED	PP, ASSAM
48	AB/835/2025 WITH OFFICE NOTE, FIXED	SMT SABITA CHAMARIA Versus THE STATE THROUGH CBI	MR K AGARWAL MR. G AGARWAL	DY.S.G.I.
49	AB/851/2025 FIXED	AMINUR ISLAM AND 7ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
50	AB/878/2025 FIXED	SIDDIKA BEGUM @ SIDDIKA KHATUN AND 3 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
51	AB/904/2025 WITH OFFICE NOTE, FIXED	MUKTADUL ISLAM @ MUKTARUL Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
52	AB/922/2025 FIXED	MR KAMAL CHANDRA SAHA @ BIKASH SAHA Versus THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
16)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6088/2024	MUSSTT KHOTEZA (KHATUN) BEWA @ KHATUN BIBI @ FATEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/1154/2025 FIXED, WITH LCR	SUKITAN NESSA @ SUKJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1362/2025 FIXED, WITH LCR	MUSST SAJEDA KHATUN Versus THE UNION OF INDIA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/1681/2025 B/O, WITH LCR	SAYED ALI @SAHED ALI Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR H A RASHID S.D. AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/2150/2025	SABUR UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/2166/2025	TARA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	SC, ELEM. EDU GA, ASSAM SC, NRC DY.S.G.I.
ADMISSION				
7	WP(C)/4997/2016 WITH LCR	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)

	WITH I.A.(Civil)/2796/2023 in WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/483/2017 WITH LCR	FATIMA BIBI @ FATEMA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MS.B CHAKRABARTTY MS.S ROY MR.R ALI MS.F BEGUM	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/491/2017 WITH LCR	MUSSTT ANISHA KHATOON @ MS. ANISHA KHATUN@ ANISA KHATUN@ANICHA KHATUN@ANISA KHATUN@ ANISHA KHATU Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/2475/2017 WITH LCR	THE STATE OF ASSAM and ANR. Versus FUL KHATUN	MR.B N SARMAGA, ASSAM MR.S C KOYAL(ASSTT. S.G.I.)	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR
11	WP(C)/6458/2017 WITH LCR	SURAJ ALI @ SURUJ ALI Versus THE UNION OF INDIA and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM(R. 2 to 6.) ASSTT.S.G.I.R. 1.
12	WP(C)/6949/2017 WITH LCR	MUSSTT. AFIA BEGUM Versus THE UNION OF INDIA and 5 ORS.	MR.D BARMAN MR.K LAHKAR MS.R BISWAS	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/7812/2017 WITH LCR	AMIYA BEGUM @ OMIYA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.S ISLAM MRA HAWARI	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/5601/2018 WITH LCR	MOMTAZ BEGUM Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/5625/2018 WITH LCR	MAYADASI BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/371/2022	HASINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/562/2022	SUMITRA RANI KARMAKAR @ SUMITRA KARMAKAR @ BASANA KARMAKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/759/2022	MD. ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR F K R AHMED MR R LODH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/1456/2022	NUR ISLAM @ MD. NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/5198/2022	RADHARANI BAISHYA Versus THE UNION OF INDIA AND 6 ORS.	MS. D SONOWAL MS. B DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

21	WP(C)/5961/2022 WITH LCR	MD. ABDUR RAZZAK @ A RAZZAK Versus THE UNION OF INDIA AND 5 ORS.	MR. P BOIRAGI MR. S J SARMAH B. ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/5992/2022	MD. INUL HAQUE @ MD. AINUL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/6116/2022	MUSSTT HANUFA KHATUN Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/7540/2022	MORAN MAJUMDAR Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/7665/2022	MAHAMMAD ALI @ MD. MOHAMMED ALI Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI MR S PRODHANI MR M K DAS A. H. AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WA/394/2024 FIXED, WITH OFFICENOTE	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MR. A Z AHMED MR. A KHALEK	GA, ASSAM
27	WA/414/2024	NEELAM SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY(R-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10,11) MR. M K SARMA(R-8) MR. M DAS(R-7) MR. A DAS (R-7) MS. P BORAH(R-9,10,11) MR G DAS(R-8) B KRISHNA (R-8) MR S.K. KASHYAP(R-8)
28	WP(C)/4551/2024 B/O, WITH LCR	ABDUL AZIZ@ A AZIZ Versus THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI
29	WP(C)/5332/2024 WITH LCR	ARPANA SARKAR @ ALPANA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR. M K MISRA MR. B P SINHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
30	WP(C)/5398/2024 WITH LCR	SUFIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/6102/2024 WITH LCR	MD. ENGRAJ KHAN Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS N AKTAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/6261/2024 WITH LCR	AYNAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. U P CHALIHA MS. M ROY MD. I AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

33	WP(C)/6987/2024 FIXED, WITH LCR	CHAND MIYA @ CHAN MIAY @ SAN MIYA Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/511/2025 B/O, WITH LCR	JAMENA KHATUN @ JARINA KHATUN @ JAMILA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/654/2025 B/O	KITAB ALI Versus THE UNION OF INDIA	MR. N HOQUE MD. S HUDA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
	WITH I.A.(Civil)/277/2025 in WP(C)/654/2025	KITAB ALI Versus THE UNION OF INDIA	MR. N HOQUE MD. S HUDA	GA, ASSAM SC, NRC SC, ECI
36	WP(C)/1044/2025 B/O, WITH LCR	MUSST BILATON BIBI @ BILATON NESSA @ GADULI KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M HOQUE MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
37	WP(C)/1360/2025 WITH LCR	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MR L HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/7941/2022	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
39	WP(C)/1735/2025 WITH LCR	SOBURJAN KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/1203/2025	SOBURJAN KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR. M AHMED MD I H LASKAR MS N DEKA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ORDERS				
41	W.P.(CrI.)/33/2023	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM MR D DEKA(R-3)
42	I.A.(Civil)/26/2024 IN WA/29/2014 (D/O) in Review.Pet./15549/2023	NUR ISLAM AND 7 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS A HUSSAIN S AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH Review.Pet./15549/2023 (Filing Number)	NUR ISLAM AND 7 ORS Versus THE UNION OF INDIA AND 7 ORS (B)	S AHMED	
43	MC/13/2025 IN WP(C)/3994/2019 (D/O) in WP(C)/3994/2019	SMTI MINATI MANDAL Versus THE UNION OF INDIA AND 6 ORS.	MR. N SARKAR MR P. K. BASU	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

44	Review.Pet./44/2025 IN WP(C)/7413/2016 (D/O)	ABDUR RASHID Versus UNION OF INDIA AND 4 ORS	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	
45	I.A.(Civil)/113/2025 WITH LCR in WP(C)/6490/2024	SOFIA KHATUN @ SOFIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/6490/2024	SOFIA KHATUN @ SOFIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
46	I.A.(Civil)/302/2025 IN WP(C)/7090/2019 (D/O) in WP(C)/7090/2019	KAMALA DAS Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A.U. AHMED	SC, NRC DY.S.G.I. SC, F.T SC, ECI
47	I.A.(Civil)/352/2025 WITH LCR in WP(C)/6697/2023	ALI AKBAR Versus THE UNION OF INDIA AND ORS	MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/6697/2023	ALI AKBAR Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
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18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025

28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1152/2025 FIXED	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
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21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025

27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



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[For Friday,25th April 2025]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/37/2025	SRI ANU RAJPUT @ SAUTAL Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
	WITH I.A.(CrI.)/387/2025 in CRL.A(J)/37/2025	ANU RAJPUT @ SAUTAL Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
2	CrI.A./137/2025	AMIDUL ISLAM @ MD. AMIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR H A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/380/2025 in CrI.A./137/2025	AMIDUL ISLAM @ MD. AMIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR H A AHMED MR H A AHMED	PP, ASSAM
3	CrI.A./138/2025	HAZERA KHATUN Versus THE STATE OF ASSAM	MR. A M AHMED	PP, ASSAM
ORDERS				
4	Mat.App./70/2017 WITH LCR.	XXXX XXXX Versus XXXX XXXX	MR. B P SINHA MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK MS B.SINHA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS
	WITH I.A.(Civil)/3944/2017 in Mat.App./70/2017	XXXXXXXX Versus XXXXXXXX	MS.R DEVI	
	WITH I.A.(Civil)/1943/2023 in Mat.App./70/2017	XXXXXXXX Versus XXXXXXXX	P CHAKRABORTY	MR. A R TALUKDAR
5	Mat.App./66/2018	XXXXXXXX Versus XXXXXXXX	MS M HAZARIKA MR. M K BORAH	

6	CRL.A(J)/3/2020 9 Y 2 M 4 D.:WITH LCR 5 FILES. P.B-2.	MOHESH KACHARI Versus THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	PP, ASSAM
7	Crl.A./336/2022 2 Y 6 M 7 D.:WITH LCR 3 FILES. P.B-2.	ALAUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR S Mukhtar S BEGUM	PP, ASSAM
8	I.A.(Civil)/3669/2023 in Mat.App./8618/2023	XXXXXXX Versus XXXXXXX	MR. A K PURKAYASTHA J U AHMED OTOLI KITS MS S.DAS	
	WITH Mat.App./8618/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. N K MURRY	
9	I.A.(Crl.)/196/2025 in CRL.A(J)/827/2025	BITUPAN GOGOI Versus THE STATE OF ASSAM	MS. B SARMA	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH CRL.A(J)/827/2025 (Filing Number)	SRI BITUPAN GOGOI Versus THE STATE OF ASSAM	MS BIJITA SARMA	MS. L DEVI LEGAL AID COUNSEL
10	I.A.(Crl.)/224/2025 in CRL.A(J)/1446/2025	NARAHARI BARMAN Versus THE STATE OF ASSAM AND ANR	MR R ISLAM FOR LEGAL AID	MR. D K BAIDYA (R-2) MS. C CHOUDHURY(R-2) MR. R BARTHAKUR(R-2) MR. M S HUSSAIN(R-2) SAMRIDDHI SAIKIA(R-2) PP, ASSAM
	WITH CRL.A(J)/1446/2025 (Filing Number)	NARAHARI BARMAN Versus THE STATE OF ASSAM AND ANR	ROFIQUL ISLAM	
11	I.A.(Crl.)/366/2025 in Crl.A./3150/2025	THE STATE (NATIONAL INVESTIGATION AGENCY, MINISTRY OF HOME AFFAIRS, GOVERNMENT OF INDIA) Versus BIJOY MORAN @ IPUL @ GANDI AND ANR	MR. R K D CHOUDHURY	
	WITH Crl.A./3150/2025 (Filing Number)	THE STATE NATIONAL INVESTIGATION AGENCY MINISTRY OF HOME AFFAIRS GOVERNMENT OF INDIA Versus BIJOY MORAN ALIAS IPUL ALIAS GANDI	RANJIT KUMAR DEV CHOUDHURY	
12	I.A.(Civil)/1297/2025 in Mat.App./3850/2025	XXXXXXX Versus XXXXXXX	MR. A PAUL	
	WITH Mat.App./3850/2025 (Filing Number)	XXXXXXX Versus XXXXXXX	MR ASHIM PAUL	
HEARING				
13	Crl.A./18/2022 WITH LCR 5 FILES. P.B-2. B/O.	SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. B D KONWAR SR. ADV. MR. A AHMED MR. I U CHOWDHURY MR H AGARWAL MR J SINGH H BAISHYA H BAISHYA MR A N IQBAL MR P DOLEY MS V V THANYU MS S JAIN	PP, ASSAM

WITH
[I.A.\(CrI.\)/1239/2024](#)
in CrI.A./18/2022

SOBAHAN ALI
Versus
THE STATE OF ASSAM AND ANR

MR. B D KONWAR SR. ADV. PP, ASSAM
MRS J M KONWAR
MR H AGARWAL
MR J SINGH
MS S JAIN

14 [CrI.A./30/2024](#)
WITH LCR 6 FILES. P.B-2. B/O

MD. FAZAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MR. I H LASKAR
MR. P K DEKA
MD. S ALOM
MS. A BEGUM
MR. M S ALAM
MR. P DAIMARY

MD. M H CHOUDHURY (r-2)
MR MONZUR K
CHOUDHURY
MR. P CHAKRABORTY (r-2)
R. BARUAH (r-2)
MR. S N AHMED (r-2)
TANZIM L. CHOUDHURY (r-2)
PP, ASSAM

WITH
[I.A.\(CrI.\)/97/2024](#)
in CrI.A./30/2024

MD. FAZAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MR. A K BHUYAN
MS. N CHOUDHURY
MR. M BORAH
MR. A KHOUND
MS B BORA
MR A TALUKDAR
MR J DAS

PP, ASSAM

WITH
[I.A.\(CrI.\)/111/2025](#)
in CrI.A./30/2024

ABUL BASAR
Versus
THE STATE OF ASSAM AND 6 ORS

MR MONZUR K
CHOUDHURY
MR. P CHAKRABORTY
R. BARUAH
MR. S N AHMED
TANZIM L. CHOUDHURY

MR. M KHAN(R-4,6,7)
MR A K DAS (R-4,6,7)
MS J AKTAR(R-4,6,7)
PP, ASSAM

15 [CRL.A\(I\)/55/2024](#)
WITH LCR 5 FILES. P.B-2. B/O.

BHUGESH MALI
Versus
THE STATE OF ASSAM AND ANR.

MS B R A SULTANA (LEGAL AID COUNSEL) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



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[For Friday,25th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/1988/2024	DIPAK KAKOTI AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, FOREST SC, FINANCE
2	Cont.Cas(C)/216/2025	AMAL KUMAR LAHA Versus DR. SIDDHARTH SINGH AND ANR	MR S BORTHAKUR MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	
3	Cont.Cas(C)/221/2025	MD. BAHARUL ISLAM BARBHUYAN Versus JALLI KEERTHI AND 2 ORS	MR. A CHAMUAH R BHUYAN	
4	WP(C)/1075/2025	SANJIB DAS Versus THE STATE OF ASSAM	MR SUBHAJIT BANIK MS F BEGUM	SC, FOREST SC, K A A C
5	WP(C)/1614/2025	PRIYA RANI DAS @ PRIYA DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR MR. M ISLAM I HOQUE MS. H G DAS	DY.S.G.I.
6	WITH WP(C)/3095/2022	SMT. CHAYA DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M DEVI MR. A DEY MR. A DAS	MR. K GOGOI MR. J ABBAS (R-4) MR M HANDIQUE (R-4) MR. M ISLAM (R-4) SC, NF RLY
7	WP(C)/1723/2025	SMT ANJANA DEVI Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	GA, ASSAM SC. BTC
8	WP(C)/1836/2025	SRI VINAYAM KRISHNA Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM
9	WP(C)/1847/2025	SMTI MONGLEMBI DEVI Versus THE STATE OF ASSAM AND ORS	MR. R DE MS. D PATHAK	SC, HEALTH
10	WP(C)/1971/2025 FIXED	RAHIM ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BHUYAN MR. B K DAS	GA, ASSAM SC, REVENUE

11	WP(C)/2117/2025	SAYADA ABIDA KHATUN ALIAS ABIDA KHATUN Versus THE STATE OF ASSAM AND ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
12	WP(C)/2122/2025	SMTI ANITA BALA MANDAL Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS	MR. A Z AHMED	GA, ASSAM
13	WP(C)/2123/2025	KHAIRUL HAQUE BARBHUIYA Versus THE STATE OF ASSAM AND ORS	MR. N H LASKAR	GA, ASSAM SC, PWD
14	WP(C)/2125/2025	DIPAK KUMAR MEDHI Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM
15	WP(C)/2135/2025	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR MR. D J DAS	GA, ASSAM SC, FINANCE SC, HEALTH
16	WP(C)/2136/2025	PREM PAL Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
17	WP(C)/2137/2025	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR MR. D J DAS	GA, ASSAM SC, FINANCE SC, HEALTH
18	WP(C)/2142/2025	AMIT KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
19	WP(C)/2149/2025	SMTI. KANKANA GOSWAMI Versus THE STATE OF ASSAM AND ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, P H E
20	WP(C)/2164/2025	SMTI BASANTI BORO Versus THE STATE BANK OF INDIA AND 4 ORS	MR H TALUKDAR MR. K D SARMA	SC, AG SC, FINANCE
21	WP(C)/2168/2025	LABENDRA SARKAR Versus THE STATE OF ASSAM AND ORS	MR. A DAS D REGON	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
22	WP(C)/582/2025 FIXED	RAJ BABU SINGH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
23	WP(C)/3464/2024 FIXED	PRAFULLA KUMAR BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A CHAUDHURY MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, REVENUE
24	WP(C)/293/2025 FIXED	SAJU KUMAR JADAV Versus THE STATE OF ASSAM	MR. B PURKAYASTHA	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025

7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
16)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./133/2025	SRI SIMANG MUCHAHARY AND 6 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
2	Crl.Rev.P./134/2025	SRI CHANDAN SAHA Versus SRI BOLAI MANDAL AND ANR	MR. S K BHATTACHARYYA MR H MAURYA MR. R B SAH MR. M MALAKAR	PP, ASSAM
	WITH I.A.(Crl.)/390/2025 in Crl.Rev.P./134/2025	SRI CHANDAN SAHA Versus SRI BOLAI MANDAL AND ANR	MR. S K BHATTACHARYYA MR H MAURYA MR. R B SAH MR. M MALAKAR	PP, ASSAM
3	Crl.Rev.P./135/2025	UNION OF INDIA Versus M/S ISPAT SHEETS LTD AND 7 ORS	MR. S C KEYAL M DEKA MS. NITUMA KAKATI KAUSHIK JAIN	
4	Crl.Rev.P./137/2025	SEKHAR SARKAR Versus SMTI. BABY BHATTACHARJEE AND ANR	MR. S NATH MR. N G KUNDU R SAHA MR. S N DEV NATH	PP, ASSAM
5	Crl.Rev.P./138/2025	SHAHANUR ALOM AHMED Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR A BASUMATARY	PP, ASSAM
6	Crl.Rev.P./139/2025	IIFL FINANCE LIMITED Versus THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
ADMISSION				
7	Crl.Pet./235/2016 WITH LCR 1 FILE, FIXED	BHARTI AIRTEL LIMITED Versus MD. FAZLUR RAHMAN and ANR.	MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MS.M GOSWAMI MR.N K NEOG	PP, ASSAM
8	Crl.Pet./1015/2016 FIXED	HEMANTA KR. DAS and ANR. Versus STATE OF ASSAM and ANR.	MR.A BHATTACHARYYA MR.S DEY MRK TALUKDAR	MR. S CHETIA (R2) MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM

9	Tr.P.(CrI.)/29/2019 FIXED	KAUSHIK KALITA Versus SMT. RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MS. K PHUKAN (Legal Aid Counsel) MRS J M KONWAR MR. R KALITA MR. A CHAMUAH MR H AGARWAL MS. S NEWAR MS. M K BROWN MS. J GAYAN	
10	Crl.Pet./525/2019 WITH LCR 3 FILES(SCANNED COPY), FIXED	UPEN CHANDRA BORAH Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MD E AHMED MR. P MAHANTA MR. R B GOHAIN MR. M DEWAN	PP, ASSAM
11	Crl.Pet./1246/2023 FIXED	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. A Z AHMED MR. V A CHOWDHURY	PP, ASSAM
12	Crl.Rev.P./430/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MARSUMA BEGUM Versus ABDUL REKIB CHOUDHURY AND 6 ORS	MR G R A MOTTAQUEE	PP, ASSAM
13	Crl.Pet./879/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ALPANA DASGUPTA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR A IKBAL MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. M AHMED (R2) MD I H LASKAR (R2) PP, ASSAM
14	Crl.Rev.P./38/2025 WITH LCR 1 FILE, FIXED	SRI PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY	MR. RAJIV DEV (R-2)
	WITH I.A.(CrI.)/15/2025 in CrI.Rev.P./38/2025	SRI PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR	MR. K D CHETRI MR. P BAJAJ	PP, ASSAM
15	Crl.A./139/2025	ABDUL SK @ ABDUL SEIKH Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M HOQUE MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH I.A.(CrI.)/382/2025 in CrI.A./139/2025	ABDUL SK @ ABDUL SEIKH Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M HOQUE MR. M ISLAM MR S K CHHETRY	PP, ASSAM
16	Crl.A./140/2025	NURUL AMIN Versus THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO A SARMA	PP, ASSAM
	WITH I.A.(CrI.)/389/2025 in CrI.A./140/2025	NURUL AMIN Versus THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO A SARMA	PP, ASSAM
17	Crl.Pet./424/2025 FIXED	ASHADUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED	MR. M K HUSSAIN(R-2) MRS. S Y AHMED(R-2) MS. F H AHMED(R-2) MR. M ALOM (R-2) PP, ASSAM
BAIL HEARING				
18	AB/3099/2024 FIXED	ROFIQUL ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
19	AB/724/2025 FIXED	SALEH UDDIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
ORDERS				
20	Crl.Pet./212/2023 B/O	RUBUL ALI @ RUBUL KHANDAKAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR R. ISLAM	PP, ASSAM

21	Crl.A./216/2023 4 Y 2 M 20 D :WITH LCR 5 FILES, B/O	MOSHAROF ALI @ MOSHARAF ALI Versus THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR T T MONI MR. R I DEWAN	PP, ASSAM
22	Crl.Pet./1199/2024 FIXED	BINOY TALUKDAR Versus ANJU DAS	MRS. R S CHOWDHURY MR T DAS R. CHAUHAN MR R DAS	
23	Crl.L.P./4/2025 WITH OFFICE NOTE, FIXED in CrI.A./561/2025 WITH Crl.A./561/2025 (Filing Number)	ABDUL HALIM Versus MALOBIKA BORAH ABDUL HALIM Versus MALOBIKA BORAH	MR. A M KHAN MR T T MONI MD. S ALI MR T T MONI	MS. G BORAH
24	Tr.P.(Crl.)/7/2025 FIXED	BULBUL AHMED Versus ISMAT ARA BEGUM	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	
25	Crl.L.P./16/2025 in CrI.A./3469/2025 WITH Crl.A./3469/2025 (Filing Number)	SHIV CHETRI Versus THE STATE OF ASSAM SRI SHIV CHETRI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS PRATYASHA SARMA	PP, ASSAM
26	Crl.A./45/2025 WITH LCR 3 FILES, OFFICE NOTE, FIXED WITH I.A.(Crl.)/120/2025 in CrI.A./45/2025	MUKHA BASUMATARY Versus THE STATE OF ASSAM MUKHA BASUMATARY Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM PP, ASSAM
27	Crl.A./107/2025 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/317/2025 in CrI.A./107/2025	KAFILUDDIN @ KABILUDDIN @ KAPILUDDIN Versus THE STATE OF ASSAM KAFILUDDIN @ KABILUDDIN @ KAPILUDDIN Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH SABRISH AHMED DARAK ULLAH MS A HUSSAIN SABRISH AHMED	PP, ASSAM PP, ASSAM
28	I.A.(Crl.)/114/2025 WITH LCR 3 FILES, OFFICE NOTE, FIXED in CrI.A./31/2025 WITH Crl.A./31/2025	RAJU MODAK Versus THE STATE OF ASSAM AND ANR RAJU MODAK Versus THE STATE OF ASSAM	AMINUR RAHMAN MR. A T SARKAR AMINUR RAHMAN	PP, ASSAM PP, ASSAM
29	Crl.Pet./358/2025 FIXED	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. N BORUAH MR S ARAFAT	PP, ASSAM
30	I.A.(Crl.)/379/2025 in CrI.Pet./149/2023 WITH Crl.Pet./149/2023	ANWAR HUSSAIN MAZUMDER Versus REMECHA BEGUM LASKAR ANWAR HUSSAIN MAZUMDER Versus RAMECHA BEGUM LASKAR	MR. A M BARBHUIYA MS A BEGUM MR. A M BARBHUIYA MR. M J QUADIR MR. D J HALOI MR. S A HUSSAIN MS. S R MAZARBHUIYA MS. A BEGUM MR. A K HANNAN	MR M J QUADIR MR. A K HANNAN MR. M J QUADIR MR. B U LASKAR MR. A K HANNAN

31	I.A.(CrI.)/381/2025 in CrI.A./513/2025	THE STATE OF ASSAM Versus DIBYA BARUAH @ AKASH BARUAH	MR K.K. DAS	
	WITH CrI.A./513/2025 (Filing Number)	STATE OF ASSAM REPRESENTED BY THE PYUBLIC PROSECUTOR Versus DIBYA BARUAH	MR KANGKAN KUMAR DAS	
	WITH CrI.L.P./15/2025	THE STATE OF ASSAM Versus DIBYA BARUAH @ AKASH BARUAH		
32	I.A.(CrI.)/385/2025 in CrI.A.(J)/2833/2025	SRI MINTU MORAN Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
	WITH CrI.A.(J)/2833/2025 (Filing Number)	SRI MINTU MORAN Versus THE STATE OF ASSAM	LOVELY DEVI	
HEARING				
33	CrI.Rev.P./80/2013 WITH LCR 4 FILES, FIXED	BRAJESWAR SARMAH Versus THE STATE OF ASSAM	MR.H SARMA MS.N M DEKA MR.P SARMA	PP, ASSAM
34	CrI.Pet./176/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	SREEJIT DEY Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MS. S SARMAH	PP, ASSAM
35	WITH CrI.Pet./823/2016	KISHORE BIYANI and 2 ORS Versus THE STATE OF ASSAM and ANR	DR.ASHOK SARAF MR. A M BORA MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR. N K KALITA MR. V A CHOWDHURY PP, ASSAM
36	CrI.Pet./821/2018 FIXED	RASHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P SHARMAH MRS H M PHUKAN	PP, ASSAM
	WITH I.A.(CrI.)/716/2018 in CrI.Pet./821/2018	ROSHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR P SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
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15)	R C SANCHATI	21-04-2025	To	05-05-2025
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17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025

18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
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21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1257/2025	SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM	MR K THAKUR B ALI SK	PP, ASSAM
MOTION				
2	Cont.Cas(C)/220/2025	NURUL AMIN Versus NARAYAN KONWAR AND 2 ORS.	MRS. K DEVI MS S A KHALIFA	
3	WP(C)/2116/2025	BASUNDHARA KANGKAN DARIG Versus THE STATE OF ASSAM AND ORS	MR B P BORAH MR. U S BORA MR P J DUTTA MR. A KHANDAKAR	SC, SEC. EDU. SC, FINANCE
4	WP(C)/2119/2025	JOYDEEP BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
5	WP(C)/2126/2025	DIDARUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
6	WP(C)/2138/2025	MD ABDUL HAFIZ Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	SC, ELEM. EDU GA, ASSAM SC, SSA
7	WP(C)/2140/2025	NIRMAL DAS AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
8	WP(C)/2145/2025	FULBAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	SC, ELEM. EDU SC, SEC. EDU.
9	WP(C)/2159/2025	ABU SUFI MD HIFJUR RAHMAN LASKAR AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
10	WP(C)/2160/2025	JAGANNATH BHAKAT Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.

11	WP(C)/2161/2025	DHARMENDRA SONOWAL Versus THE STATE OF ASSAM AND 2 ORS	MRS. R RONGMEI MR N AHMED MS. S DEVI MS. D J BORAH	SC, SEC. EDU.
12	WP(C)/2163/2025	ROMJAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
13	WP(C)/2173/2025	ABANI BARUAH AND 11 ORS Versus THE STATE OF ASSAM AND ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
14	WP(C)/2175/2025	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, ELEM. EDU
15	WP(C)/2176/2025	HAM AK COLLEGE OF MANAGEMENT AND TECHNOLOGY Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, A S T U SC, A S T U
	WITH I.A.(Civil)/1310/2025 in WP(C)/2176/2025	HAM AK COLLEGE OF MANAGEMENT AND TECHNOLOGY Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, A S T U
		ORDER (IMPLEADMENT OF PARTY)		
16	I.A.(Civil)/1236/2025 in Cont.Cas(C)/207/2020	ON THE DEATH OF PETITIONER UDAY CH KALITA HIS LEGAL HEIRS JAYMATI KALITA Versus PREETOM SAIKIA	MD M S ALI	
	WITH Cont.Cas(C)/207/2020	UDAY CH. KALITA Versus PREETOM SAIKIA AND 5 ORS	MD M S ALI	MR. D SAIKIA MR. M R LASKAR MR. R MAZUMDAR (R5) MR. R MAZUMDAR (R5) MR H BEZBARUA (R5) MR B DEURI(R-5)
	WITH I.A.(Civil)/1268/2025 in Cont.Cas(C)/207/2020	ON THE DEATH OF PETITIONER UDAY CH KALITA HIS LEGAL HEIRS JAYMATI KALITA Versus PREETOM SAIKIA	MD M S ALI	
		ADMISSION		
17	WP(C)/4850/2022 PART-HEARD, FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/2523/2024 in WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE
18	WP(C)/3576/2018	SURENDRA DAS @ SUREN DAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR S SARMA	SC, ELEM. EDU MR. M KHATANIAR(R MR P NAYAK MR. K KALITA (R8) SC, BTC SC, FINANCE DEPTT.

19	WP(C)/6607/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
20	WP(C)/6626/2018	URMILA BHARALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	SC, HIGHER EDU GA, ASSAM MRS. K BARPUZARI (R3, R4) MR. A CHAMUAH (R3, R4) MR. S D ROY (R3, R4) MR. C P SHARMA (R3, R4)
21	WP(C)/6948/2018	PAKIRITAL L.P.SCHOOL Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MR. M R CHOUDHURY	MS. P DAS (R-5) SC, SEC. EDU. SC, SSA (R-5) SC, BTADC
22	WP(C)/6968/2018	SONARAM BORO AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR M H AHMED MR. M R CHOUDHURY	SC, EDU SC BTAD
23	WP(C)/8260/2018	SUHAIL AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K DAS MS. S SARMAH	SC, EDU
24	WP(C)/508/2022 FIXED	TULTUL BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MRS. C DAS	SC, SEC. EDU. SC, FINANCE DEPTT.
25	WP(C)/178/2023	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, N C T E SC, FINANCE
26	WP(C)/794/2023	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
27	WP(C)/839/2023 FIXED	PANKAJ ISLARY Versus THE STATE OF ASSAM AND 5 OTHRS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC
28	WP(C)/2697/2023 B/O	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5) SC, FINANCE DEPTT. (R 10, 11) SC, SEBA
29	WP(C)/4164/2023	RAMEN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, HIGHER EDU MR R DHAR (R-4,5) SC, FINANCE
30	WP(C)/471/2024	CHANDAN KAIRI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
31	WP(C)/1497/2024 FIXED	ANJUMA DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
32	WP(C)/2484/2024 FIXED	PARESH CH. DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, SEC. EDU.
33	WP(C)/5954/2024	SUBODH KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR. H NATH	MS P DAS SC, SEC. EDU.
34	WP(C)/2043/2025 FIXED	JAMIL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE

BAIL HEARING (BA)

35	Bail Appln./522/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
36	Bail Appln./1173/2025 WITH OFFICE NOTE, FIXED	FARUK AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
ORDERS				
37	WP(C)/3209/2022 WITH OFFICE NOTE	SMT. KAMALA DEVI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
38	Cont.Cas(C)/247/2023 FIXED	BIJOY KUMAR BARUAH Versus NARAYAN KONWAR AND ANR	MR. M K MISRA	MR. K GOGOI (R-2) MR P BORAH (R-2)
39	WP(C)/4810/2023 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU GA, ASSAM MR. B DEOURI (R-6,7)
40	Cont.Cas(C)/239/2024 FIXED	ARUP KUMAR ROY Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR S M T CHISTIE
41	WP(C)/2689/2024 B/O	LIAKAT ALI MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, AG (A AND E) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
16)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025

29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/44/2025 FIXED	SUBARNALATA DAS Versus MAHESWARI INDUSTRIES AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	
2	CRP(IO)/97/2025	MOKLISUR RAHMAN BARBHUIYA AND 2 ORS. Versus RUSHNA BEGUM BARBHUIYA AND 8 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	
3	CRP(IO)/151/2025	THE CHIEF ENGINEER AND ANR Versus NOIMUDDIN	MR R M DAS	
4	CRP(IO)/152/2025	THE CHIEF ENGINEER Versus ABUL HUSSAIN	MR R M DAS	
5	CRP(IO)/153/2025 CAVT. NO.013020/25,N	RAMESH KUMAR AGARWAL Versus RAJENDRA PRASAD CHOUDHURY AND ORS	MR B SHARMA MR. M HASSAN	L K BORAH FOR CAVEATOR
6	Cont.Cas(C)/219/2025	NARAYAN CHANDRA DEY Versus DEBASHSISH GHOSE	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
ADMISSION				
7	WP(C)/1008/2018 (AT 10:30 AM), FIXED	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANAR, SC,ELEMENTARY EDUCATION DEPT. MR H K DAS MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT

8	CRP(IO)/145/2023 FIXED	SMTI. PREMODA BARMAN AND 3 ORS Versus JINTU DUTTA AND 3 ORS	PETITIONER IN PERSON	MR P UPADHYAY (R-3) MR P UPADHYAY (R-3) MR. R K BHUYAN (r-2) MR. K LAHKAR (R-4) MR. I AHMED (R-4) R BISWAS (R-4) MR A UPADHYAY MR. M KASHYAP (r-2) MR. B P KUMAR
	WITH I.A.(Civil)/1285/2025 in CRP(IO)/145/2023	SMTI PREMODA BARMAN AND 4 OTHERS Versus JINTU DUTTA AND 3 OTHERS		MR P UPADHYAY (R-3) MR. R K BHUYAN MR. K LAHKAR (R-4) MR. I AHMED (R-4) R BISWAS (R-4) MR A UPADHYAY MR. M KASHYAP (r-2) MR. B P KUMAR
9	CRP(IO)/42/2025 FIXED	M/S SIGMA SPICES INDUSTRIES (P) LTD Versus M/S NATIONAL INSURANCE COMPANY LTD AND 3 ORS	MR. A K SAHEWALLA MR. W SHARMA	MR. R GOSWAMI (R1-R3) MS. M SAIKIA (R1-R3) MS. P BORTHAKUR (R1-R3)
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
10	RSA/215/2024 WITH LCR, FIXED	JYOTSNA RANI DAS LASKAR AND 3 ORS Versus RABIJUL HAQUE LASKAR AND 5 ORS	MR. S D PURKAYASTHA	MRS. R RONGMEI (R-1)
11	RSA/228/2024	MAINUL HOQUE @ MAINAL HOQUE Versus MAHIBUL ISLAM AND ORS	MR. SURAJIT DAS MR. P P DAS	
12	RSA/42/2025	RASHMI REKHA BORA NATH Versus ROKHESWAR SAIKIA AND 2 ORS	MR. J C GOGOI MR B ISLAM	
	WITH I.A.(Civil)/1276/2025 in RSA/42/2025	RASHMI REKHA BORA NATH Versus ROKHESWAR SAIKIA AND 2 ORS	MR. J C GOGOI MR B ISLAM	
13	RSA/49/2025	PABAN CH BORTHAKUR Versus BOIKUNTHA BORA AND 2 ORS	MR. A BISWAS MR D K SARMAH MS. A TALUKDAR	
		<u>ORDERS</u>		
14	MC/1304/2011 in RSA SL. NO. 124932/2009	SMTI BINA SAIKIA and 9 ORS, Versus BIPIN SAIKIA and ORS,	MR.S P ROY MR.R P N SINGH MISS K KALITA MR.K RAJBONGSHI	MR.N CHAKRABORTY MR.D MOZUMDER MR.R SARMA
15	MC/203/2015 in RSA SL NO. 241422	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR. T DEURI MR.K KALITA MR.M HASSAN MR. D NATH	MR. D CHOUDHURY
	WITH MC/570/2015	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR.K KALITA MR.M HASSAN MR. D NATH	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
17	RSA/174/2016 B/O, WITH LCR	ON THE DEATH OF APPELLANT NO. 1 MD ABDUL SATTAR LASKAR @ SATTAR ALI LASKAR HIS LEGAL HEIRS and ORS Versus LEGAL HEIRS OF DIGENDRA CH. DAS HIS LEGAL HEIRS and ORS	MR. H R A CHOUDHURY MS. R CHOUDHURY	MS. F AHMED (R - 1(a),1(b),1(c) & 3)
	WITH I.A.(Civil)/2298/2016 in RSA/174/2016	MD ABDUL SATTAR LASKAR @ SATTAR ALI LASKAR and 2 ORS Versus LEGAL HEIRS OF DIGENDRA CH. DAS HIS LEGAL HEIRS DINESH RANJAN DAS and 27 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.P SARMA	MR.S K GHOSHR-1a,1b,1c and 3 MS.F AHMED(R- 1(a),1(b),1(c) & 3)

18	I.A.(Civil)/4119/2019 in MACApp./15063/2019	UNITED INDIA INSURANCE CO. LTD., Versus MD. ABDUL BARIK AND 6 ORS	MR. K K BHATTA MR J JOHN MS. R DEVI	MRS B ACHARYA MR. M TALUKDAR (r-1,2) MR. A ACHARYA MR J C BORAH MR. A SHAKIL (r-1,2)
	WITH MACApp./15063/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus MD. ABDUL BARIK AND 6 ORS		
19	MACApp./47/2020	DIGANTA KR PATHAK Versus MD TAHER ALI and 2 ORS	MR. S MUKTAR MR.S RAHMAN MR.S HUSSAIN	MS M CHOUDHURY
20	MACApp./194/2020 WITH LCR	SMTI RANJANA BASU @ RANJANA DEY AND 2 ORS Versus NATIONAL INSURANCE COMPANY LIMITED AND 4 ORS	MR. A R AGARWALA	MR. R GOSWAMI MS. P BORTHAKUR
21	I.A.(Civil)/816/2020 in SAO/3031/2020	BANK OF INDIA AND ANR Versus AMOLAK CHAND SURANA AND 11 ORS	MS D CHAUDHURY MR A K PAUL	MR B SHARMA
	WITH SAO/3031/2020 (Filing Number)	BANK OF INDIA AND ANR Versus AMOLAK CHAND SURANA AND 11 ORS		
22	CRP/99/2022	ON THE DEATH OF JAMUNA DEVI Versus ON THE DEATH OF MD. IMRAN ALI AND 6 ORS		MR D C NATH (R1.1, R1.2, R1.3) MR. C SHARMA (R1.1, R1.2, R1.3) MR. D KALITA (R2) MS. A RANA (R2)
	WITH I.A.(Civil)/2722/2022 in CRP/99/2022	ON THE DEATH OF JAMUNA DEVI Versus ON THE DEATH OF MD. IMRAN ALI AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	
23	CRP/132/2022 WITH LCR	BABULAL CHHAJER Versus ON THE DEATH OF ABDUL HAI HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY MUSSTT. GOLEYAR JAN AND 6 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. P BHOWMICK B B HUSSAIN
24	I.A.(Civil)/647/2022 B/O in RSA/2313/2022	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS.	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	MR. R DUBEY (R-1,2,3) MR. R DUBEY (R-1,2,3) MS. A B KAYASTHA MS. A B KAYASTHA MR. A N I HUSSAIN MR. A N I HUSSAIN MS N B KAYASTHA MS N B KAYASTHA
	WITH RSA/2313/2022 (Filing Number)	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS. B	MR. B K BHAGAWATI	
25	RSA/117/2019 WITH LCR	ON THE DEATH OF SMTI. INDU ROY @ INDU PHUKAN ROY HER LEGAL HEIRS DR.RITUPARNA PHUKAN ROY (SON) N Versus DR. ANUPAM DAS AND 2 ORS.	MR. P S DEKA MR. JYOTIRMOY ROY MR. B K BHAGAWATI MR. R HAZARIKA MR. C CHAKRAVARTY MR B S DEKA	MR. B K SHARMA MS. B BHUYAN MR. P SARMA
26	CRP(IO)/252/2023	RUBEYA BAGAM LASKAR Versus AZIR UDDIN LASKAR AND 9 ORS	MR. S K GHOSH MS F AHMED	MR H BARUAH (r-5) MS.SHOMA DASGUPTA (r- 6) MS SUPRIYA DASGUPTA (r- 6) MR P P PHUKAN (r-5)
27	CRP(IO)/365/2023 WITH LCR	AZIBAR RAHMAN Versus SHAHIN SULTANA PARBIN	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	

28	I.A.(Civil)/1554/2023 WITH LCR, FIXED in RSA/92/2023 WITH RSA/92/2023	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. B CHAKRABORTY MR. A K GUPTA
		MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
29	I.A.(Civil)/47/2024 WITH LCR, B/O in RSA/281/2019 WITH RSA/281/2019	ON THE DEATH OF ABDUL GAFUR, Versus ABDUL KUDDUS AND 14 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR H R CHOUDHURY
		ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS ISMAIL ALI AND 10 ORS Versus ABDUL KUDDUS AND 14 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR H R CHOUDHURY
30	CRP(IO)/230/2024	GHANA SHYAM DAS Versus MULE BALA DAS	MR. J AHMED MS M DAS MR. S MOLLAH	
31	I.A.(Civil)/2741/2024 in RSA/9079/2024 WITH RSA/9079/2024 (Filing Number)	SANKAR DAS AND 2 ORS Versus SUBRATA DAS AND 2 ORS	MR. B J MUKHERJEE MS R SAHA	MR. A K HUSSAIN (R-1) MS S HAZARIKA(R-1) MR. B HUSSAIN(R-1)
		SANKAR DAS AND 2 ORS Versus SUBRATA DAS AND 2 ORS F	MS R SAHA	
32	I.A.(Civil)/3443/2024 WITH LCR in RSA/280/2010 WITH RSA/280/2010	ANJUARA BEGUM AND ORS Versus MUSTT. RASIDA BEGUM and ORS	MS.B R A SULTANA	
		MD. SAMIR ALI, Versus MUSTT. RASIDA BEGUM and ORS,	MS.B R A SULTANA	MR.H K DEKA MR.P CHOUDHURY MR.B D DEKA
		ANJUARA BEGUM Versus MUSTT. RASIDA BEGUM and ORS,	MS.B R A SULTANA	
		MUSSTT ANJURA BEGUM AND 3 ORS. Versus MUSSTT RASIDA BEGUM AND 8 ORS.	MS B R A SULTANA	MR. H K DEKA MR. M DAS
33	I.A.(Civil)/3481/2024 in RSA/6628/2024 WITH RSA/6628/2024 (Filing Number)	SAMIRAN KARMAKAR Versus CHANDIKA GOGOI AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
		SAMIRAN KARMAKAR Versus CHANDIKA GOGOI AND ANR B	MR. P K ROYCHOUDHURY	
34	I.A.(Civil)/3510/2024 in RSA/4812/2024 WITH RSA/4812/2024 (Filing Number)	GURUMUKH SINGH AND 5 ORS Versus MOHAN SINGH AND 3 ORS	MR A ISLAM MR A SHARMA MR M RANA	MR. A C SARMA (R-1,2,3) MR G BHARADWAJ (R-1,2,3) MR B DEORI (R-1,2,3) MR N BRAHMA (R-1,2,3)
		GURUMUKH SINGH AND 5 ORS Versus MOHAN SINGH AND 3 ORS H	MR M RANA	
35	I.A.(Civil)/3790/2024 in RSA/11265/2024 WITH RSA/11265/2024 (Filing Number)	RAMISHA KHATUN Versus HABIBUR RAHMAN	MR B SINHA MR. H ISLAM	
		RAMISHA KHATUN Versus HABIBUR RAHMAN H	MR B SINHA	

36	I.A.(Civil)/3861/2024 in RSA/14126/2024	SUMAL DAS Versus ARATI BALA DAS AND ANR	MR. S BISWAS MS D DEVI	MS. M BHATTACHARJEE (R-2) C BORAH(R-2)
	WITH RSA/14126/2024 (Filing Number)	SUMAL DAS Versus ARATI BALA DAS AND ANR	MR. S BISWAS	
37	I.A.(Civil)/13/2025 WITH LCR , FIXED in RSA/182/2024	ISLAM ALI Versus DIPU SARMA AND ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
	WITH RSA/182/2024	ISLAM ALI Versus DIPU SARMA AND ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR. A CHOUDHURY MR. R SARMA MR D HAZARIKA SC, GMC
38	Review.Pet./25/2025 in CRP(IO)/361/2023 (D/O)	AIKON SAIKIA AND ANR Versus MANORANJAN SAIKIA AND ORS	MR. K N CHOUDHURY MS M M DAS N GAUTAM MS. R BHARALI MR. S B BORAH	
39	Review.Pet./52/2025 in CRP(IO)/40/2024 (D/O)	M/S MARBLE CENTER AND ANR Versus M/S SREENIWAS BASUDEO AND 3 ORS,	MR. A K PURKAYASTHA MR. S K SINGH MR J CHOPRA	
40	I.A.(Civil)/199/2025 WITH LCR, B/O in RSA/18/2023	REJIYA KHATUN Versus ON THE DEATH OF AKBAR KHA HIS WIFE NUR NAHAR KHAN AND ORS .	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	MD I H LASKAR (R-3,6) MR. R A MAZUMDER (R-2,4,5,7)
	WITH RSA/18/2023	REJIYA KHATUN Versus AKBAR KHA AND 6 ORS .	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	A RAHMAN (R-3,6) MD I H LASKAR (R-3,6) MD I H LASKAR (R-3,6) MR. R A MAZUMDER (R-2,4,5,7)
41	I.A.(Civil)/450/2025 WITH LCR, FIXED in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	GA, ASSAM MR. B D DEKA
	WITH RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR. A BISWAS MR R KALITA	MR H NATH (R1, R2) MR. B D DEKA (R1, R2) MR. M DAS (R1, R2) MS K PHUKAN, GA ASSAM (R4, R5) N CHAUDHURY (R1, R2)
	WITH I.A.(Civil)/82/2021 in RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	
	WITH I.A.(Civil)/447/2025 in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY,	MR. A BISWAS MR R KALITA MR P K BASU	GA, ASSAM MR. B D DEKA
	WITH I.A.(Civil)/448/2025 in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	MR. B D DEKA
	WITH I.A.(Civil)/449/2025 in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	MR. B D DEKA
42	I.A.(Civil)/816/2025 WITH LCR in CRP(IO)/297/2024	RATI RAM BORO Versus SUNIL BORO AND ORS	MR. SURAJIT DAS	

	WITH CRP(IO)/297/2024	RATI RAM BORO Versus SUNIL BORO AND 2 ORS. ON THE DEATH OF ABU TAHER, HIS LEGAL HEIRS, SAKHINA BEGUM AND 6 ORS. Versus MINADA KUVURU SATISH KUMAR AND ANR	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN MR. S K SINGHA	MR. A R SIKDAR(R-1,2) MR. S I TALUKDAR(R-1,2) MR B SARMAH
43	I.A.(Civil)/1074/2025 B/O in RSA/225/2016	ON THE DEATH OF ABU TAHER HIS LEGAL HEIRS SAKHINA BEGUM and ORS, Versus MINADA KUVURU SATISH KUMAR and ANR	MR. S K SINGHA MR.D MOZUMDER MR.A J SARMA MR.S K GHOSH MR G ALAM	MR.B SARMAH(R-2) MR.S BHATTACHARYYA(R- 2) MR.B SINGHA FOR CAVEATOR
	WITH RSA/225/2016 CAVT. NO. 944/2016	ON THE DEATH OF ABU TAHER HIS LEGAL HEIRS SAKHINA BEGUM AND 7 ORS Versus MINADA KUVURU SATISH KUMAR	MR.D MOZUMDER MR.A J SARMA MR.S K GHOSH MR G ALAM	FOR CAVEATOR MR.B SINGHA
	WITH I.A.(Civil)/1999/2016 in RSA/225/2016	ON THE DEATH OF ABU TAHER HIS LEGAL HEIRS SAKHINA BEGUM AND 7 ORS Versus MINADA KUVURU SATISH KUMAR	MR.D MOZUMDER MR.A J SARMA MR.S K GHOSH MR G ALAM	FOR CAVEATOR MR.B SINGHA
44	I.A.(Civil)/1302/2025 in RSA/4046/2025	MATIAR RAHMAN Versus HUMAYUN KABIR AND 11 ORS	MR. M K SARMA MR. A MOBARAQUE	
	WITH RSA/4046/2025 (Filing Number)	MATIAR RAHMAN Versus HUMAYUN KABIR	MR ABDUL MOBARAQUE	
HEARING				
45	MACApp./126/2014 WITH LCR, FIXED	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
46	WITH MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
47	WITH MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)

WITH
[MC/1471/2014](#)
in MACApp./128/2014

THE MANAGING DIRECTOR,
Versus
HEMA PROVA CHUTIA and ANR.

MR.S K BARKATAKI
MS.N DUTTA
MR.D K NATH
MS.B SHARMA
MS.Y DEKA

48 [CRP/153/2014](#)
WITH LCR, B/O

MD. ASAD ALI @ MD. ASAD ALI
Versus
SAMARENDRA PAUL and 2 ORS

MR.Z MUKIT
MR.A C BURAGOHAIN
MR.A SATTAR
MR.H BURAGOHAIN
MS.M BORAH
MS.S TALUKDAR
MR.H K BARUAH
MS.D GOGOI
MR.R SINHA

MR.S K DAS
MD.A KHAN
MR.G Z AHMED
MR.GAUTAM DEKA
MR.P K R CHOUDHURY
MR.A A HUSSAIN

WITH
[MC/1363/2014](#)
in CRP/153/2014

MD. ASAD ALI @ MD. ASAD ALI
Versus
SAMARENDRA PAUL and 3 ORS

MR.Z MUKIT
MR.A C BURAGOHAIN
MR.A SATTAR
MR.H BURAGOHAIN
MS.M BORAH
MS.S TALUKDAR
MR.H K BARUAH
MR.R SINHA
MS.D GOGOI

49 [CRP/142/2018](#)
WITH LCR, B/O

DHANANJAY ROY AND 6 ORS.
Versus
PRITIKONA GHOSH (SARKAR) AND 2 ORS

MS F AHMED
MR. S K GHOSH

MR. K BHATTACHARJEE
(R1-R3)
MS. P BHATTACHARYA
(R1-R3)
MS B TALUKDAR (R1-R3)

50 [RSA/10/2019](#)

DHANANJAY ROY AND 6 ORS
Versus
SMT PRITIKONA GHOSH (SARKAR) AND 2
ORS

MR. S K GHOSH
MS F AHMED

MR. K BHATTACHARJEE
(R1-R3)
MS. P BHATTACHARYA
(R1-R3)
MS B TALUKDAR (R1-R3)

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025

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28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1258/2025	EBAT HUSSAIN @ MD IBAT HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA RIJUANA BEGUM	PP, ASSAM
2	Bail Appln./1261/2025	INAMUL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
ORDERS				
3	Review.Pet./50/2025 IN CRP(IO)/68/2024 (D/O)	DEBENDRA JALEWAL Versus BIRENDRA PRASAD	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	

LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
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28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



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[For Friday,25th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/138/2025 FIXED	NIRMALA TOPPO Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
2	Cont.Cas(C)/139/2025 FIXED	SMTI ANURADHA BARMAN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
3	Cont.Cas(C)/205/2025 FIXED	SANTOSH KUMAR JAIN AND 2 ORS. Versus DEBA KUMAR MISHRA, ACS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
4	WP(C)/1368/2025 FIXED	ANUP KUMAR NAG Versus THE REGIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	
5	WP(C)/1415/2025 FIXED	ASSAM INSTITUTE OF NURSING Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HEALTH
6	WP(C)/2016/2025 FIXED	AINAL MIYAN AND 3ORS Versus THE STATE OF ASSAM AND 4ORS	MR. B K DAS	SC, CO OP GA, ASSAM
7	WP(C)/2124/2025	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ORS	MR. N H LASKAR	SC, P AND R.D. GA, ASSAM SC, A S E C
8	WP(C)/2127/2025	PRANAY KUMAR BRAHMA AND ANR Versus STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MR. S AHMED P SINHA	GA, ASSAM SC, BTC SC, REVENUE
9	WP(C)/2129/2025	DALMIA CEMENT (NORTH EAST) LIMITED Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA	SC, INCOME TAX

10	WP(C)/2131/2025	DALMIA CEMENT (NORTH EAST) LIMITED Versus THE UNION OF INDIA 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, INCOME TAX
11	WP(C)/2141/2025	MD SHAIED AHMED Versus THE STATE OF ASSAM AND ORS	M K BORAH MR P BHARDWAJ MS. P. KASHYAP	SC, P AND R.D. GA, ASSAM
12	WP(C)/2146/2025	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS MS. L WANGSA	GA, ASSAM SC, REVENUE
13	WP(C)/2147/2025	BHANU DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS MS. L WANGSA	GA, ASSAM SC, REVENUE
14	WP(C)/2151/2025	JAYANTI DEBNATH Versus THE STATE OF ASSAM AND 2 ORS	MR. S NATH MR S DAS	SC, P AND R.D.
15	WP(C)/2152/2025	MOSTAFIZUR RAHMAN Versus THE UNION OF INDIA AND ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, REVENUE
16	WP(C)/2153/2025	MS GANAPATI ENERPRISE AND ANR Versus THE STATE OF ASSAM AND ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST SC, FINANCE AND TAXATION
17	WP(C)/2157/2025	SHRI JOGESH CHANDRA BAROOWA Versus THE STATE OF ASSAM	MR. B D DEKA MR. M DAS N R SURANA N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM SC, REVENUE
18	WP(C)/2158/2025	EYAKUBUR RAHMAN Versus THE UNION OF INDIA AND ORS	MR. B U LASKAR	GA, ASSAM SC, REVENUE
19	WP(C)/2165/2025	M/S BIPUL BORAH AND BROTHERS Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA MR. R K MAHANTA	SC, GST DY.S.G.I.
20	WP(C)/2169/2025	MOGOL HOSSEN ALIAS MOGAL HOCHHEIN Versus THE STATE OF ASSAM AND 5 OTHERS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, APDCL SC. REVENUE
21	WP(C)/2171/2025	SAMPAT KUMAR TAILOR Versus INDIAN BANK AND ANR	P BHAGAT	SC, INDIAN BANK
22	WP(C)/2172/2025	SRI BIRAJ KOIRI Versus THE STATE OF ASSAM	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM DY.S.G.I. SC, WPT AND BC SC, HEALTH
<u>ORDER (STAY VACATING)</u>				
23	I.A.(Civil)/1117/2025 FIXED in WP(C)/1587/2025	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	SC, CO OP
	WITH WP(C)/1587/2025	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. M U MAHMUD MR M SAHEWALLA MS G DUGAR MR S ISLAM MS K BHATTACHARYYA MS. D BORA MS. B CHETIA MS. F RAHMAN	SC, CO OP

ADMISSION

24	WP(C)/3606/2022 PART-HEARD, FIXED	UMESH CH BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR (Amicus Curiae) MR. N BARMAN MS. J BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, PWD
25	WP(C)/127/2020 FIXED	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MR S DAS MS. N DAS	GA, ASSAM SC, REVENUE SC, HEALTH SC, PWD
	WITH I.A.(Civil)/2288/2020 in WP(C)/127/2020	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, REVENUE SC, PWD SC, HEALTH
26	WP(C)/5601/2022 FIXED	NUR ISLAM AND 16 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
	WITH WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
	WITH WP(C)/1987/2023	AIN UDDIN AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
	WITH WP(C)/5047/2023	SARIFA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
	WITH WP(C)/5129/2023	HARIS ALI AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
31	WP(C)/7321/2022 FIXED	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)
32	WP(C)/3955/2023 FIXED	MAYNUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP MR. P K ROYCHOUDHURY (r-9) MR. N HAQUE (r-5,6,7,8) MR. U K NAIR MR K UDDIN (r-9) MR. A K AZAD (r-5,6,7,8) MR. S R BARBHUIYA (r-5,6,7,8) MR M HUSSAIN (r-5,6,7,8) MS S SARMA HAZARIKA MR A CHAKRABORTY MS D MAHANTA
	WITH I.A.(Civil)/3164/2023 in WP(C)/3955/2023	MATIAR RAHMAN Versus MAYNUL HAQUE AND 10 ORS.	MR. U K NAIR MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, CO OP MR. S BANIK
33	WP(C)/1745/2024 FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
34	WP(C)/3172/2024 FIXED	ROHIS UDDIN MOLLAH AND 58 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
35	WP(C)/1374/2025 FIXED	JALAL UDDIN AKAND Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR Z RAHMAN	GA, ASSAM SC, REVENUE

36	WP(C)/1526/2025 FIXED	TROILUKYA GOHAIN BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM SC, REVENUE
BAIL HEARING (BA)				
37	Bail Appln./3884/2024 FIXED	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
ORDERS				
38	WP(C)/785/2025 FIXED	BABLU MIAH Versus THE RESERVE BANK OF INDIA AND 5 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	SC UCO BANK
HEARING				
39	WP(C)/3490/2016 PART-HEARD, FIXED	MUKTASHREE HIGH SCHOOL and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.A DASGUPTA MS.B DAS MR.S CHAKRABARTY	MR.P K ROY(R-2-5) C.G.C. MR.M DUTTA(R-2-5) MR.A CHAKRABORTY(R-- -5) MR K CHAKRAVARTY R-2-5 ASSTT.S.G.I. MS.H TERANGPI
40	WP(C)/6496/2015 FIXED	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
WITH				
41	WP(C)/6530/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
WITH				
42	WP(C)/6594/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION

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24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1248/2025	YUNUS AHMED AND 3 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. F A HASSAN	PP, ASSAM
2	Bail Appln./1256/2025	ASADUL ISLAM Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MR. ABU LAISE	PP, ASSAM
3	Bail Appln./1262/2025	IMAM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./1265/2025	CHAYAFUL ISLAM ALIAS SAIFUL ISLAM AND ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE MR S K CHHETRY	PP, ASSAM
5	Bail Appln./1268/2025	ABDUL MATALIB Versus THE STATE OF ASSAM	MR. N J DUTTA RIJUANA BEGUM	PP, ASSAM
6	Bail Appln./1272/2025	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR K BHUYAN H BHUYAN MR. M U E BHUYAN	PP, ASSAM
MOTION				
7	AB/394/2025 FIXED	RAKESH BORDOLOI Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
8	AB/926/2025	PRABIR BISWAS Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./3144/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. N J GOGOI MR. M A CHOUDHURY M.A. BEGUM	PP, ASSAM
10	Bail Appln./4616/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	MR S CHAKRABORTY(R-2) PP, ASSAM

11	Bail Appln./510/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MANIK SINGHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	Bail Appln./527/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KADIR LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
13	Bail Appln./859/2025 FIXED	SANIYA BEGUM Versus THE STATE OF ASSAM	MR. W RAHMAN	PP, ASSAM
BAIL HEARING				
14	AB/1638/2023 WITH CASE RECORD(SCANNED COPY), FIXED	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	AB/2240/2024 FIXED	REJAUL KARIM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
16	AB/3090/2024 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
17	AB/3390/2024 FIXED	NURUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	AB/152/2025 FIXED	ISMAIL ALI AND 2 ORS Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
19	AB/227/2025 FIXED	PRADIP DAS Versus THE STATE OF ASSAM	MR. B BORAH MR. M M ZAMAN	PP, ASSAM
20	AB/289/2025 FIXED	CHIRANJEEB BORUAH Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
21	AB/475/2025 FIXED	PRANJAL DAS ALIAS KRISHNA DAS AND ANR Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
22	AB/563/2025 WITH OFFICE NOTE, FIXED	NIBARAN BORA AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	MR N P DOWERAH (INFORMANT) PP, ASSAM
23	AB/607/2025 FIXED	ESHAB ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
24	AB/617/2025 FIXED	JUNMONI DAS Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
25	AB/625/2025 FIXED	THOITHOIBA SINGHA Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
26	AB/627/2025 FIXED	JOGEN KALITA Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MD. I AHMED	PP, ASSAM
27	AB/635/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BOLEN KOCH Versus THE STATE OF ASSAM	MR. V K CHANDAK DR. T KALITA MS R MAHANTA	PP, ASSAM
28	AB/688/2025 WITH OFFICE NOTE, FIXED	DULAL DEKA Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	MR N P DOWERAH (INFORMANT) PP, ASSAM
29	AB/732/2025 FIXED	KOBIR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM

30	AB/741/2025 FIXED	FARUK ALI Versus THE STATE OF ASSAM	MR N AHMED MR N AHMED MS. S DEVI	PP, ASSAM
31	AB/753/2025 FIXED	SRI BABUL LAHON Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS P DEKA	PP, ASSAM
32	AB/781/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	EUNUS ALI Versus STATE OF ASSAM	MR. N ISLAM MD A ISLAM	MR. RASHIDUL ISLAM(INFORMANT) MR A K DAS (INFORMANT) PP, ASSAM
33	AB/787/2025 FIXED	HUBJATUL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
34	AB/789/2025 FIXED	SMT SUMITA ROY ALIAS SUMITA SARKAR ROY Versus THE STATE OF ASSAM	MR A KHANIKAR MR G BHARADWAJ MR. R ALI MR B DEORI	PP, ASSAM
35	AB/805/2025 FIXED	ABDUL KALAM Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
36	AB/882/2025 FIXED	SABAN ALI AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MS. J AHMED MR. S UDDIN	PP, ASSAM
37	AB/902/2025 FIXED	NABA DEKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
38	AB/912/2025 FIXED	FANI ROY @ GANESH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

ORDERS

39	RFA/15/2024 WITH LCR, FIXED	LATA KHANDELWAL Versus GOPAL BARUAH	MS. M GAUR MS. M GAUR	MR. A GANGULY MS. M ROY MR T CHHETRI
40	RFA/18/2025 FIXED	BIJOY TUMUNG Versus NIREN CHOUDHURY 5 ORS	MR. H C SARMA	

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
16)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025

19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1247/2025	IKRAM ALI @ AKRAM ALI Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
2	Bail Appln./1249/2025	ASHIDUR ISLAM @ ASHIDUL ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
3	Bail Appln./1252/2025	MOZID ALI @ MASJID ALI @ RANJAN ALI Versus THE STATE OF ASSAM	MR A HAWARI MS. MEHRIN HAZARIKA MR. AMRIT N	PP, ASSAM
4	Bail Appln./1254/2025	GIAS UDDIN Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH M ALI	PP, ASSAM
5	Bail Appln./1255/2025	HARESWAR BORUAH Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
6	Bail Appln./1259/2025	MANJINDER SINGH Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
7	Bail Appln./1260/2025	JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	Bail Appln./1263/2025	HAZERA BEGUM ALIAS HANUFA ALIAS HAJERA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
9	Bail Appln./1264/2025	SAPIDUL ISLAM ALIAS SK Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
10	Bail Appln./1266/2025	JOGESWAR DAS Versus THE STATE OF ASSAM	MR. KAUSAR AHMED TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
11	Bail Appln./1267/2025	ATUL BORAH Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM

12	Bail Appln./1269/2025	MD RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
13	Bail Appln./1270/2025	JAMAT ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL S SOHAIL FARNAZ N A HUSSAIN	PP, ASSAM
14	Bail Appln./1273/2025	SUNITA CHOUHAN Versus THE STATE OF ASSAM	MR. M BISWAS A GHOSAL S K DAS	PP, ASSAM

MOTION

15	AB/548/2025 WITH OFFICE NOTE	MD. MIYA HUSSIAN AND ANR Versus THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
16	AB/925/2025	FAIZAL HAZARIKA Versus THE STATE OF ASSAM	N NEOG MS. S KAUR	PP, ASSAM
17	AB/928/2025	NUR MAHAMMAD AND ANR Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
18	AB/929/2025	AZIZUL HOQUE SHEIKH Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA B C SANGTAM P GANDHIYA	PP, ASSAM
19	AB/930/2025	DILIP KUMAR UPADHYAY AND ANR Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. S SARKAR MR. J N SUWAI	PP, ASSAM
20	AB/934/2025	MAJAR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS R DEKA MR. SAYED SALIM AHMED	PP, ASSAM
21	AB/935/2025	NITYANANDA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M H AHMED MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
22	AB/936/2025	PREM SAIKIA @ DHAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
23	AB/940/2025	RAJU GOGOI AND ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
24	AB/942/2025	SAHINUR MONDAL Versus THE STATE OF ASSAM	MR. J AHMED H G DAISY	PP, ASSAM

BAIL HEARING (BA)

25	Bail Appln./304/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PRANAB BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR D KALITA MS R KOUR	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
26	Bail Appln./765/2025 WITH OFFICE NOTE, FIXED	MD NOOR ALAM @ NUR ALOM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
27	Bail Appln./841/2025 FIXED	MAHBUBUL HOQUE Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN	MR. SURAJIT DAS(INFORMANT) A W AMAN(INFORMANT) MR SARFRAZ NAWAZ(INFORMANT) SAMIM RAHMAN(INFORMANT) PP, ASSAM
28	Bail Appln./923/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAHUL TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA	PP, ASSAM

29	Bail Appln./937/2025 WITH OFFICE NOTE, FIXED	ASHIKUL HOQUE @ ASHIKUL RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
30	Bail Appln./970/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAFIKUL ISLAM @ GENDA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
31	Bail Appln./971/2025 WITH OFFICE NOTE, FIXED	SURAT JAMAL Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
32	Bail Appln./990/2025 WITH OFFICE NOTE, FIXED	PRADIP BORUAH Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	MR R CHETRY (R-2) PP, ASSAM
33	Bail Appln./1037/2025 WITH OFFICE NOTE, FIXED	SRI AJAY BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR U GHOSH P JHA MR. T BURAGOHAIN	MS. D GHOSH(R-2) MS N DEKA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG (R-2) PP, ASSAM
34	Bail Appln./1057/2025 WITH OFFICE NOTYE, FIXED	MITON SARKAR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	PP, ASSAM
35	Bail Appln./1096/2025 WITH OFFICE NOTE, FIXED	HABIB AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
36	Bail Appln./1151/2025 FIXED	MD AIJUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR. RASHIDUL ISLAM MR H A RASHID	PP, ASSAM
37	Bail Appln./1155/2025 FIXED	AHMED IMTHIAZ ALOM TAPADAR AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
BAIL HEARING				
38	AB/235/2025 FIXED	HAREJ ALI Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	MR. Z HAMMAD (R-2) PP, ASSAM R DAS(R-2)
39	AB/310/2025 WITH OFFICE NOTE, FIXED	KANGKAN KAUSHIK KASHYAP Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
40	AB/474/2025 FIXED	ALOK SAINI Versus THE STATE OF ASSAM	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
41	AB/541/2025 FIXED	ABDUL KUDDUS MOLLAH AND 10 ORS Versus THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM
42	AB/547/2025 FIXED	INDESWAR BORA Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
43	AB/654/2025 FIXED	AM BAHADUR CHETRY Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	SC, WILD LIFE PROTECTION PP, ASSAM
44	AB/686/2025 FIXED	PRASENJIT HAZARIKA Versus THE STATE OF ASSAM	MR. M PHUKAN MR A N SARMAH	PP, ASSAM
45	AB/704/2025 FIXED	MIRANDA TEP Versus THE STATE OF ASSAM	MR. M PHUKAN MR A N SARMAH	PP, ASSAM
46	AB/760/2025 FIXED	ASHAFUL SK @ ASAFUL Versus THE UNION OF INDIA	MR. M A MONDAL MR. A ISLAM	SC, NF RLY
47	AB/784/2025 FIXED	JAHINUR ISLAM Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY N CHAKRABORTY	PP, ASSAM

48	AB/842/2025 WITH OFFICE NOTE, FIXED	SAYED ALI Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
49	AB/844/2025 WITH OFFICE NOTE, FIXED	JAMSHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. A MOBARAQUE (R-2) PP, ASSAM
50	AB/870/2025 FIXED	SRI GOPAL KUMAR SARAWGI Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
51	AB/900/2025 FIXED	RUP KHAN AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
16)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/400/2016 FIXED	M/S COTTON COUNTY RETAIL LTD. Versus SMT. TARA BOTHRA and ANR	MRB KAUSHIK MR.K TADO	
2	FAO/22/2025	TOFIZ UDDIN Versus RATAN PAUL @ RATAN KR. PAUL AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	
3	MACApp./153/2025	NATIONAL INSURANCE CO. LTD. Versus MOMINA KHATUN AND 4 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH I.A.(Civil)/1277/2025 in MACApp./153/2025	NATIONAL INSURANCE CO. LTD. Versus MOMINA KHATUN AND 4 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
4	MACApp./154/2025	NUR NEHAR Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. DITUL DAS MS TINLUNG	
5	MACApp./155/2025	ABBUS ALI @ ABBACH ALI Versus THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	
6	MACApp./158/2025	MANOSHRI BASUMATARY ALIAS MANOSHRI BORO AND 3 ORS Versus THE LEGAL MANAGER, AND ANR	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MR. A K DAS	
7	MACApp./159/2025	NIRODAD THAKURIA AND ORS Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 3 ORS	MR P SARMAH	
	WITH I.A.(Civil)/1301/2025 in MACApp./159/2025	NIRODA THAKURIA AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 3 ORS	MR P SARMAH	
8	MACApp./160/2025	NATIONAL INSURANCE COMPANY LTD. Versus PARTHA PRATIM CHOUDHURY AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

	WITH I.A.(Civil)/1303/2025 in MACApp./160/2025	NATIONAL INSURANCE COMPANY LTD. Versus PARTHA PRATIM CHOUDHURY AND ORS PUSPA PASSI AND 3 ORS. Versus BHAIJAN ALI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. A K GUPTA MR. R S MISHRA	
9	MACApp./161/2025			
		ORDERS		
10	MFA/100/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. AMIR ALI @ AMIR and ORS	MR.N C DAS MR.G BAISHYA MR.R GOGOI	
11	MACApp./265/2014 WITH LCR	MAKHAN CH. BORAH Versus AJIT SINGH SEHRA and 2 ORS.	MR.B K JAIN MS.M DASGUPTA	MR. K K BHATTA (r-3)
12	CRP/43/2017	M/S. CHANDMARI TEA CO. PVT. LTD. Versus JANO MURA and 8 ORS.	MR.G N SAHEWALLA MS.B SARMA MR.A CHETIA MS.D SWAMI MD.ASLAM	MR.N J DUTTA(R- 5&6) MR.K D SARMA(R- 5&6)
13	I.A.(Civil)/3297/2017 in CRP/293232/2017	TARA DEVI Versus CHANDRA BAHADUR BISWAKARMA AND 2 ORS	MR. L GOGOI MR.A KHANIKAR MR.B KALITA MRP GOGOI	
	WITH CRP/293232/2017 (Filing Number)	SMTI. TARA DEVI. Versus CHANDRA BAHADUR BISWAKARMA and 2 ORS.	MR.A KHANIKAR MR.B KALITA	
	WITH I.A.(Civil)/3298/2017	TARA DEVI Versus CHANDRA BAHADUR BISWAKARMA AND 2 ORS	MR.A KHANIKAR MR.B KALITA MRP GOGOI	
14	MACApp./114/2018	NATIONAL INSURANCE CO. LTD. Versus FATEMA BUGUM and 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S K GOSWAMI (R5) MR. Y S MANNAN (R1, R2) MR A KALITA (R1, R2) MR A N AHMED (R-4) MR A N AHMED (R-4) MR. A SAIKIA (R1, R2) MS. S BURAGOHAIN (R1, R2) MR. A KALITA (R5) MR. R SHARMA (R5) MR. S SINGH (R1, R2) MR. D BHUYAN (R1, R2)
15	MACApp./494/2018 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus NURJAHAN BIBI @ BEGUM	MR. R GOSWAMI MR. R GOSWAMI MS. M SAIKIA MS. M SAIKIA	MR. A R AGARWALA (R1- R3) MR ADITYA AGARWALA (R1-R3) MS. R LAILA (R1-R3) MD. K ALI (R1-R3)
	WITH I.A.(Civil)/1937/2018 in MACApp./494/2018	NATIONAL INSURANCE COMPANY LTD. Versus NURJAHAN BIBI @ BEGUM	MR. R GOSWAMI MR. R GOSWAMI MS. P BARTHAKUR	
16	I.A.(Civil)/819/2021 in MACApp./2922/2021	SRI TARUN DUTTA @ ARUN DUTTA Versus THE ORIENTAL INSURANCE COMPANY LTD.	MR. S K TALUKDAR MS. S T BOKTH MR. D BANIA	MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA
	WITH MACApp./2922/2021 (Filing Number)	SRI TARUN DUTTA @ ARUN DUTTA Versus SRI ANJAN GOGOI AND 2 ORS (F) SUJITA KARMAKAR	MR. S K TALUKDAR	
17	I.A.(Civil)/1747/2021 in MACApp./2621/2018	Versus SUNUDHAR KARMAKAR AND ANR	MR. A R AGARWALA	

	WITH MACApp./2621/2018 (Filing Number)	SUJITA KARMAKAR Versus SUNUDHAR KARMAKAR AND ANR		
18	CRP/4/2023	KWALITY DISTRIBUTORS Versus M/S CONCEPT EDUCATIONS AND ANR	MR H BETALA MR C KUMAR MR. P GARODIA	
19	CRP(IO)/16/2023	SUDHA JAIN Versus SUJATA SETHI	MR. K R BOROOAH	
20	MACApp./422/2023	RITA BORA Versus BHAGADUTTA MEDHI AND 2 ORS.	MR. A LAL MS. B. BANIA	MR. A J SAIKIA (r-3) MR. S. PEGU (r-3)
21	MACApp./458/2023 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus RITA BORA AND 2 ORS.	MR. A J SAIKIA MR. S. PEGU	MR. A LAL (R-1)
22	I.A.(Civil)/1212/2023 in MACApp./3462/2023	1448 BCC GREF LIKABALI AND ANOTHER Versus SMT DIPANJALI SAHU AND OTHERS	MR H GUPTA	MR. D CHUTIA (R-1) MR SAURADEEP DEY (R-1)
	WITH MACApp./3462/2023 (Filing Number)	1448 BCC GREF LIKABALI AND ANOTHER Versus SMT DIPANJALI SAHU AND OTHERS	MR H GUPTA	
23	I.A.(Civil)/3479/2023 in MACApp./9101/2023	NEW INDIA ASSURANCE CO LTD. Versus MITALI DEY AND 3 ORS	MR. R K BHATRA MS P HAJURI	MR. FIRUZ KHAN(R-3,4) MR U CHAUDHURY(R-3,4) RHITUSHREE TALUKDAR(R-3,4) P. NATH(R-3,4) DR AZIZ KHAN(R-3,4)
	WITH MACApp./9101/2023 (Filing Number)	NEW INDIA ASSURANCE CO LTD. Versus MITALI DEY AND 3 ORS H	MS P HAJURI	
	WITH I.A.(Civil)/9102/2023 (Filing Number)	NEW INDIA ASSURANCE CO LTD. Versus MITALI DEY AND 3 ORS H	MS P HAJURI	
24	MC/7/2024 in MACApp. SL. NO. 203204 (D/O) in I.A.(Civil)/29/2018	PUTUL PHUKAN, Versus TARA YAJUM AND 2 ORS	MR. P MAHANTA MR. C M MAHANTA	MRS. M CHOWDHURY
25	CO/14/2024 WITH LCR in MACApp./249/2024	THE NEW INDIA ASSURANCE CO LTD Versus SONTOKH SINGH AND 4 ORS	MRS B ACHARYA MR. A ACHARYA	
	WITH MACApp./249/2024	MANASH TALUKDAR Versus SONTOKH SINGH AND 4 ORS.	MR. J KALITA MS S KAR	MR. A ACHARYA (r-5)
26	WITH MACApp./500/2018	THE NEW INDIA ASSURANCE COMPANY LTD Versus SMT GAYATRI SUTRADHAR AND 5 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A F N U MOLLAH (R4) MRS B ACHARYA MR. A R AGARWALA (R1,R2) MR T KALITA (R5) MD H R AHMED (R4) MR. A KAKATI (R5)
	WITH I.A.(Civil)/1953/2018 in MACApp./500/2018	THE NEW INDIA ASSURANCE COMPANY LTD Versus SMT GAYATRI SUTRADHAR AND 5 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH CO/12/2023 in MACApp./500/2018	GAYATRI SUTRADHAR AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 4 ORS.	MR. A R AGARWALA	

27	Tr.P.(C)/79/2024 FIXED	JYOTI BORA DAS Versus SHANKAR DAS	MS P DAS LEGAL AID COUNSEL	
28	MACApp./121/2024 WITH LCR	MINTU SARKAR Versus ADAR VAN BIBI AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA	MR T KALITA (r-2) M HOSSAIN (r-1) MD A WADUD (r-1) MR J HUSSAIN (r-1)
29	I.A.(Civil)/149/2024 in MACApp./12303/2023	BABITA DEKA AND ANR Versus ORIENTAL INSURANCE CO LTD AND 2 ORS	MR D MONDAL MR R.D. BHUYAN	MS L SHARMA (R-1)
	WITH MACApp./12303/2023 (Filing Number)	BABITA DEKA AND ANR Versus ORIENTAL INSURANCE CO LTD AND 2 ORS (B)	MR D MONDAL	
30	CRP(IO)/156/2024	SIKHAMONI BORUAH @ SANTA SIKHA BORUAH Versus MINOTI BORUAH AND 2 ORS	MD H R AHMED MR A MALEK	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI
31	MACApp./286/2024 WITH LCR	SMTI USHA CHOUDHURY Versus M/S ORIENTAL INSURANCE CO. LTD.	K U AHMED MS P SARMA	MR. S DUTTA MS A HUSSAIN(R3) MR S DUTTA
32	I.A.(Civil)/289/2024 in MACApp./15402/2023	ROMITA KUMARI AND ANR. Versus RUHINI CHUTIA AND 2 ORS.	MR. R SARMA MS. S D SAIKIA MR R PATAR	MR. R GOSWAMI (r-3) MR. R GOSWAMI (r-3) MS. M SAIKIA(R-3) MS. M SAIKIA(R-3) MS. P BORTHAKUR(R-3) MS. P BORTHAKUR(R-3)
	WITH MACApp./15402/2023 (Filing Number)	ROMITA KUMARI AND ANR. Versus RUHINI CHUTIA AND 2 ORS. F	MR. R SARMA	
33	CRP(IO)/359/2024	INDIAN OIL CORPORATION LTD., Versus LEGAL HEIR OF MUKTI HAZARIKA, NAMELY NAROTTAM HAZARIKA	MR. A SARMA MR. K KALITA	
34	MACApp./653/2024	ORIENTAL INSURANCE COMPANY LTD Versus MAZADUL KHAN AND 2 ORS. F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	S I AKAND(R-1)
	WITH I.A.(Civil)/362/2025 in MACApp./653/2024	ORIENTAL INSURANCE COMPANY LTD Versus MAZADUL KHAN	MS. C MOZUMDAR MR. S P SHARMA	S I AKAND(R-1)
35	I.A.(Civil)/1595/2024 in MACApp./4583/2024	NATIONAL INSURANCE COMPANY LIMITED Versus DEVI CHOUDHURY AND 4 ORS.	MR T KALITA	MR. A R AGARWALA (R-1,2,3) MR. R SARMA(R-5) MR. S DAS(R-5) MS. M D BORAH (R-4) MR ADITYA AGARWALA (R-1,2,3) MR R B GOSWAMI (R-4)
	WITH MACApp./4583/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus DEVI CHOUDHURY AND 4 ORS F	MR T KALITA	
36	I.A.(Civil)/1787/2024 in MACApp./4682/2024	ORIENTAL INSURANCE COMPANY LTD. Versus KHUDEJA BEGUM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./4682/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SRIMATI KHUDEJA BEGUM AND 4 ORS B	MS. R D MOZUMDAR	
37	I.A.(Civil)/3512/2024 in MACApp./10152/2024	TETARI RAJBHAR @ MITUA @ FEATAN AND 3 ORS Versus CHOLAMANDALAM M/S. GENERAL INS CO. LTD. AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	

	WITH MACApp./10152/2024 (Filing Number)	TETARI RAJBHAR @ MITUA @ FEATAN AND 3 ORS Versus CHOLAMANDALAM MS GENERAL INS CO LTD AND 2 ORS B	MR. A R AGARWALA	
38	I.A.(Civil)/3723/2024 WITH LCR 2 FILES in MACApp./530/2018 WITH MACApp./530/2018	MUSTT SARIFA BEGUM AND ORS Versus SBI GENERAL INSURANCE COMPANY LTD	MR. A R AGARWALA	MR. R GOSWAMI
39	I.A.(Civil)/584/2025 WITH LCR 1 FILE, FIXED in MFA/7/2025 WITH MFA/7/2025	SBI GENERAL INSURANCE COMPANY LTD Versus MUSTT SARIFA BEGUM AND 7 ORS NATIONAL INSURANCE COMPANY LTD Versus SWRANG BRAHMA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A BHATTACHARYYA
40	I.A.(Civil)/895/2025 in MACApp./24/2025 WITH MACApp./24/2025	SAHER ALI Versus AFZAL HUSSAIN	MR MITHUN TALUKDAR	
41	I.A.(Civil)/995/2025 in CRP(IO)/311/2017 WITH CRP(IO)/311/2017 CAVT. NO. 1245/2017	SAHER ALI Versus AFZAL HUSSAIN AND 2 ORS RENUKA DAS Versus ARUNA PATOWARI	MR. M TALUKDAR MRS. M D CHOUDHURY MR. N BORAH	MR. S DUTTA
42	I.A.(Civil)/1267/2025 in MACApp./2596/2025 WITH MACApp./2596/2025 (Filing Number)	ARUNA PATOWARY Versus RENUKA DAS and 9 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MRM K ROY	MRS M D CHOWDHURY (R-1,5,2c,2d) MS. L SHARMA MR. B J MUKHERJEE MR N BARUAH (R-1,5,2c,2d) FOR CAVEATOR
43	I.A.(Civil)/1272/2025 in MACApp./3202/2025 WITH MACApp./3202/2025 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus SAMSUL HOQUE BARBHUIYA @ SAMCHUL HOQUE BARBHUIYA AND 7 ORS	MR S DUTTA MS. M CHOUDHURY S K BEGUM	
44	I.A.(Civil)/1279/2025 in MACApp./3491/2025 WITH MACApp./3491/2025 (Filing Number)	THE NEW INDIA ASSURANCE CO, LTD Versus SAMSUL HOQUE BARBHUIYA KRISHNENDU CHAKRABORTY Versus FULMOTI DUTTA AND ORS	MAMANI CHOUDHURY MR A B DEY	
45	I.A.(Civil)/1281/2025 in MACApp./832/2025	KRISHNENDU CHAKRABORTY Versus FULMOTI DUTTA NATIONAL INSURANCE COMPANY LTD Versus JOSEPH TERONG AND 7 ORS	MR SANJAY SUTRADHAR MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./3491/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus JOSEPH TERONG	POOJA GOSWAMI	
	WITH MACApp./832/2025	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus ARUP SAIKIA AND ANR	MR. A J SAIKIA M CHETIA MR. S. PEGU	

	WITH MACApp./832/2025 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus ARUP SAIKIA	Shantanu pegu	
46	I.A.(Civil)/1304/2025 in MACApp./3690/2025	RELIANCE GENERAL INSURANCE CO. LTD. Versus SONTI BORAH AND 4 ORS	MR. K K BHATTA	
	WITH MACApp./3690/2025 (Filing Number)	RELIANCE GENERAL INSURANCE CO LTD Versus SONTI BORAH	POOJA GOSWAMI	
	WITH I.A.(Civil)/3693/2025 (Filing Number)	RELIANCE GENERAL INSURANCE CO LTD Versus SONTI BORAH	POOJA GOSWAMI	
47	I.A.(Civil)/1305/2025 in MACApp./3635/2025	NEW INDIA ASSURANCE CO. LTD. Versus SABITA ROY AND 4 ORS	MR. K K BHATTA	
	WITH MACApp./3635/2025 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus SABITA ROY	POOJA GOSWAMI	
	WITH I.A.(Civil)/3637/2025 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus SABITA ROY	POOJA GOSWAMI	
48	I.A.(Civil)/1306/2025 in MACApp./3123/2025	CHANDRA BHANU Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. S AHMED MS. M. KHATUN T UDDIN	
	WITH MACApp./3123/2025 (Filing Number)	CHANDRA BHANU Versus HDFC ERGO GENERAL INSURANCE CO LTD AND ORS	TAHEZ UDDIN	
49	I.A.(Civil)/1307/2025 in FAO/4531/2025	RAKESH SHUKLA Versus ON THE DEATH OF SANJIV KUMAR SHUKLA HIS LEGAL HEIR NAMELY SUDHIR SHUKLA AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MS L RONGPIPI
	WITH FAO/4531/2025 (Filing Number)	RAKESH SHUKLA Versus ON THE DEATH OF SANJIV KUMAR SHUKLA HIS LEGAL HEIR NAMELY SUDHIR SHUKLA	MR. JITENDRA DAS	
HEARING				
50	FAO/15/2024 FIXED	MONISHA BORAH PHUKAN @ MONISHA BORAH Versus CHINMOY PHUKAN	MR. P P DAS	MR. A K GUPTA MR. R S MISHRA MS B SARMA

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025

8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
16)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	WP(C)/1340/2013 BY SLIP	ANKIT JOHRI Versus OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
2	WP(C)/4500/2014 BY SLIP	SUBODH CHANDRA SAHA Versus PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY	MR.A GANGULY
3	WP(C)/2050/2016 BY SLIP	PRADIP SAIKIA Versus THE UNION OF INDIA and 4 ORS	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	C.G.C. MR.S S ROY ASSTT.S.G.I.
4	WP(C)/1861/2017 BY SLIP	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
5	WITH WP(C)/1853/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
6	WITH WP(C)/1854/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.

7	WITH WP(C)/1860/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
8	WP(C)/5735/2018 BY SLIP	SAMIRA BEHERA Versus ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	WITH I.A.(Civil)/3648/2018 in WP(C)/5735/2018	DIBYENDU SAHA Versus SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	WITH I.A.(Civil)/3704/2018 in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. Versus DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY
9	WP(C)/7499/2018 BY SLIP	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
10	WP(C)/2739/2019 BY SLIP, WITH WP(C)/4649/2013 (D/O)	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
11	WITH WP(C)/2413/2019	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR A KALITA MR. B GOGOI MR G DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
12	WITH WP(C)/2416/2019	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
13	WITH WP(C)/2419/2019	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
14	WITH WP(C)/2420/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI

15	WITH WP(C)/2423/2019	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
16	WITH WP(C)/2424/2019	PARASNATH COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	DR. A SARAF MR. P DAS MR. P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
17	WITH WP(C)/2426/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
18	WITH WP(C)/2429/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
19	WITH WP(C)/2437/2019	JAGATI COKES PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
20	WITH WP(C)/2438/2019	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
21	WITH WP(C)/2696/2019	SKJ COKE INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
22	WP(C)/5947/2021 BY SLIP	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
23	WP(C)/1046/2022 BY SLIP	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
24	WP(C)/7535/2022 BY SLIP	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
25	WP(C)/4572/2023 BY SLIP	UNION OF INDIA AND 3 ORS Versus STATE OF ASSAM AND 5 OTHERS	MR. B CHAKRAVARTY SC, C.G.C.	DR. B AHMED (R-5) GA, ASSAM MR A U AHMED (R-5) MS. H SARMA (R-5) SC, REVENUE

26	WITH WP(C)/5698/2023	ANIMESH MISHRA AND 37 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. A SARMA MR J P CHAUHAN MS T DEBNATH	MR. K GOGOI MR A U AHMED (R-5) MS. H SARMA (R-5) DY.S.G.I.
27	WITH WP(C)/5720/2023	LUMDING MUNICIPAL BOARD Versus THE UNION OF INDIA AND 4 ORS.	DR. B AHMED MR. M K CHOUDHURY MR A U AHMED MS. H SARMA MR. M SARMA	MR. A K DUTTA (r-1 to 4) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, NF RLY
ORDER (IMPLEADMENT OF PARTY)				
28	I.A.(Civil)/1269/2025 in Cont.Cas(C)/702/2024	MRS MASUDA KHATUN Versus MINAKSHI DAS NATH	MR. M U MONDAL MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	MR. R BORPUJARI
	WITH Cont.Cas(C)/702/2024	MRS. MASUDA KHATUN Versus ARBITRATOR CUM-	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	MS G HAZARIKA(R-1)
ADMISSION				
29	WP(C)/5037/2016	JONE MEDHI and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.A K SARMA MR.U CHOUDHURY MR.T CHAKRABORTY MR. P DUTTA	GA, ASSAM MR. P SAIKIA MR. R SARKAR SC, SECONDARY EDUCATION
30	WP(C)/6617/2016	M/S TATA BRICK FIELD Versus THE STATE OF ASSAM AND 6 ORS	MS. R LAHKAR MR. K J SAIKIA MR. S GANGULY	GA, ASSAM MR. P J PHUKAN (SC, P.C.B.A.) SC, APDCL MS B B HUSSAIN
31	WP(C)/906/2017	PRABIN CHANDRA DEY. Versus THE STATE OF ASSAM and 3 ORS.	MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.R MAZUMDAR	GA, ASSAM SC, REVENUE DEPTT
32	WP(C)/7451/2017	ON THE DEATH OF LATE JITENDRA MOHAN BHATTACHARJEE, HIS LEGAL HEIRS Versus THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MRR KARIM MR D AKRAM	GA, ASSAM
33	WP(C)/8238/2017	RAJEN GOGOI and 38 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BARTHAKUR	GA, ASSAM SC, NHAI SC, REVENUE
	WITH I.A.(Civil)/961/2025 in WP(C)/8238/2017	RAJEN GOGOI and 38 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR S BORTHAKUR MS.P BORAH	GA, ASSAM SC, REVENUE
34	WP(C)/1550/2018	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS. (F)	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. R J BARUA	GA, ASSAM MS. S SARMA, GOVT. ADVOCATE, ASSAM, R- 2 TO 4 MS N BORDOLOI, SC, REVENUE DEPARTMENT, R-1
35	WP(C)/1654/2018 FIXED	NATH CHANDRA DEB Versus THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MS J BORAH MS. U NANDA MR R KARIM	GA, ASSAM
36	WP(C)/2326/2019	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, GMC

37	WITH WP(C)/7130/2016	SMTI. RAKHEE DAS AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.M K SHARMA	SC, GMC
38	WITH WP(C)/6074/2017	RAJENDRA PRASAD YADAV AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.H RAHMAN MR G ALAM MR. N HASAN MS. S KAKATI MR. A HASAN MR. C CHAKRAVARTY MR S SARMA MR. F AHMED MR. S BORTHAKUR	GA, ASSAM MR.S BORA SC, GMC
39	WITH WP(C)/2125/2018	DABU HAZARIKA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS. (F)	MR. M K SHARMA MS. S SAIKIA MS. N BARUAH MS. A BARUA	SC, GMC
40	WITH WP(C)/3265/2018	MD. NIYAZ AHMED AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM (R1) MR. S BORA SC, GMC (R2,3)
41	WITH WP(C)/8551/2018	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MS. S BORA SC, GMC
	WITH I.A.(Civil)/4323/2018 in WP(C)/8551/2018	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR S SARMA MR. S BORTHAKUR MR. R HAZARIKA MR. J ROY MS. S KAKATI MR. C CHAKRABORTY	GA, ASSAM MR. S BORAH SC, GMC
42	WP(C)/2737/2020	BHABENDRA MANDAL @ BHABEN MANDAL AND 45 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	GA, ASSAM SC, REVENUE
43	WP(C)/5364/2020	ASSAM UNIVERSITY AND ANR Versus THE INCOME TAX OFFICER (TDS)	MR. S C KEYAL MR B KAUSHIK MR. S HAZARIKA	SC, INCOME TAX
44	WP(C)/4591/2022	N E TRADE AND TRANSPORT AND ANR Versus FOOD CORPORATION OF INDIA AND 5 ORS	MR. P P BARUAH MR. R SARMA	SC, F C I
45	WP(C)/6807/2022	THE UDHARBOND COOPERATIVE SOCIETY LTD. AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
46	WP(C)/1638/2023	HIMANGSHU DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	SC, CO OP GA, ASSAM MR. P BORDOLOI (R-6) MR. D N BORAH (R-6) SC, REVENUE DEPTT. MS. G. HAZARIKA
	WITH I.A.(Civil)/2801/2023 in WP(C)/1638/2023	THE M/S- KAKINI BAHUMUKHI, SS LTD. Versus HIMANGSHU DAS AND 5 ORS.	SC, CO OP MR. P BORDOLOI	GA, ASSAM MR. B RAHMAN SC, REVENUE DEPTT
	WITH I.A.(Civil)/169/2024 in WP(C)/1638/2023	SHYAM DAS, Versus HIMANGSHU DAS AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. P K ROYCHOUDHURY SC, REVENUE DEPTT. MS. G. HAZARIKA

47	WITH WP(C)/7977/2022	M/S KAKINI BAHUMUKHI SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. D N BORAH	SC, CO OP GA, ASSAM
48	WP(C)/6360/2023 B/O	NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MD A ISLAM MS S.S.BORA	GA, ASSAM MR K BHUYAN (r-5) MR. M U E BHUYAN (r-5) MR M HAZARIKA (r-5) SC, REVENUE
49	WP(C)/6758/2023 FIXED	PHULEN KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM MR P NAYAK (R-4 & 5) SC, REVENUE
50	WP(C)/2897/2024	BOGEN OZA Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MR. N ISLAM M KHATUN I AMIN	GA, ASSAM SC, REVENUE
51	WP(C)/6038/2024 WITH OFFICE NOTE, FIXED	SARADA CHOUDHURY AND 4 ORS Versus LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS	MR. SHEELADITYA MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	DR G J SHARMA (R-1 TO 4) SC UCO BANK MR S NATH(R-1 TO 4)
52	WP(C)/6955/2024	CHAKAN ALI AND 44 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
53	WITH WP(C)/5259/2024	AMALA BIBI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
54	WITH WP(C)/5432/2024	RAFIKUL ALI AND 44 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS	GA, ASSAM SC, REVENUE
55	WITH WP(C)/6021/2024	SEKUL ISLAM AND 45 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM SC, REVENUE
56	WITH WP(C)/6469/2024	MOHIR HOQUE AND 66 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
57	WP(C)/427/2025 FIXED	MOMIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	GA, ASSAM
58	WP(C)/558/2025	RIPON UDDIN BARBHUIYA AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM G UDDIN (R5) MR. A UDDIN (R5) P ADHIKARI (R5) DY.S.G.I. SC, NHIDC MR. H. SARMA, (R-3 & R-4), ADDL. SR. GA, ASSAM
59	WP(C)/621/2025 FIXED	IBHAAN SERVICES LLP Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R BOROOAH R SARMA	GA, ASSAM
60	WP(C)/853/2025 FIXED	JOYMEN THAOSEN AND 82 ORS Versus THE STATE OF ASSAM AND ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, N C HILLS SC, PWD
61	WITH WP(C)/4207/2024	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
62	WITH WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS

63	WP(C)/917/2025 FIXED	ABUL HUSSAIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, P AND R.D. GA, ASSAM
64	WP(C)/1532/2025 FIXED	DIPALI SARMA BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA	GA, ASSAM SC, REVENUE
ORDERS				
65	WP(C)/6570/2016	HARENDRA MOHAN DAS and 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRA R BHUYAN MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM SC, IOC
66	WP(C)/2079/2017	AMJED ALI @ AMJAD ALI @ AMJAD ALI SHEIKH and 50 ORS. Versus THE STATE OF ASSAM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
WITH				
67	WP(C)/2286/2017	ABDUR RAHMAN and 37 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
68	WP(C)/7982/2017	SOFIUR RAHMAN and 47 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S H RAHMAN MR.D A KAIYUM MR.M RAHMAN MR.E HUSSAIN	SC, FCSCA GA, ASSAM
69	Cont.Cas(C)/126/2024 B/O	KUSUM KALITA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. W RAHMAN	
70	I.A.(Civil)/3689/2024 IN WP(C)/4428/2023 (D/O) in WP(C)/4428/2023	FAIZUR RAHMAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
71	WP(C)/1520/2025 FIXED	NEELOTPAL DEKA Versus THE STATE OF ASSAM	MS P CHAKRABORTY MISS. R. DAS MS. M BEGUM	GA, ASSAM MR. B K SEN(R-9) MR A HUSSAIN(R-9) N HASAN(R-9) I KHATOON (R-9) P SINGH(R-9) SC, SBI

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
16)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025

20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/4795/2023	MAHIDUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, SEC. EDU.
2	WP(C)/5934/2023	ANURAG CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	MRS. R DEVI (r-4) DY.S.G.I. SC, HEALTH
3	WP(C)/6611/2023	GOVERNING BODY OF MANGALDAI DEGREE GIRLS COLLEGE AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, HIGHER EDU GA, ASSAM MR. P J PHUKAN (R-3)
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/1169/2025 in Cont.Cas(C)/413/2021	JURIJYOTI SAIKIA @ JURIJYOTI SAIKIA HAZARIKA Versus SRI PREETOM SAIKIA IAS	MR. N BORAH G. R. SINGHA	
	WITH Cont.Cas(C)/413/2021	JURIJYOTI SAIKIA @ JURIJYOTI SAIKIA HAZARIKA Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. P K BORAH (R-2)
5	WITH Cont.Cas(C)/220/2022	SWAPNA HAZARIKA Versus DR. BIJOYA CHOUDHURY, ACS AND ORS	MR. N BORAH MR H MAZUMDER	MR B KAUSHIK (R-2)
6	WITH WP(C)/6439/2023	SWAPNA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
7	WITH WP(C)/857/2024	JURIJYOTI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH G. R. SINGHA	SC, EDU SC, FINANCE

ADMISSION

8	WP(C)/3637/2017 FIXED	SMT. RENUKA THAKURIA Versus THE STATE OF ASSAM and 3 ORS.	MS.P BHATTACHARYA MR.D MAHANTA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.J K PARAJULI MR. R. DHAR,SC, HANDLOOM AND TEXTILE SC, FINANCE
9	WP(C)/3842/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
	WITH			
10	WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
	WITH			
11	WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
12	WP(C)/6833/2022	SHAKEEL AHMED Versus THE STATE OF ASSAM AND 9 ORS	MS. B BHUYAN MS. N CHOUDHURY MR A TALUKDAR MR J DAS MS. M CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE
13	WP(C)/1435/2023	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
14	WP(C)/4925/2023	RAJDEEP GHOSH Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MD H R AHMED MR A MALEK	MR. S S ROY (R-1) DY.S.G.I.
15	WP(C)/5878/2023	SMTI. RINA DEKA PATHAK AND 13 ORS. Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. A PHUKAN SC, GAD
16	WP(C)/6793/2023	SRI SONEN GOYARY Versus THE STATE OF ASSAM AND ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
	WITH			
17	WP(C)/6750/2023	SRI MRITYUNJOY DAS Versus THE STATE OF ASSAM AND ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
	WITH			
18	WP(C)/7527/2023	AMULLYA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
19	WP(C)/170/2024	ASHMA BARBHUYAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	GA, ASSAM MR H K DAS (SC, GHC)
20	WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM
21	WP(C)/338/2024	AMINUR ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, AGRI. DEPARTMENT SC, FINANCE
22	WP(C)/1077/2024	BIKALPA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM MR. B CHETRI (R-9,10,11) MR A A DEWAN (R-6,7) MR H A RASHID (R-6,7) A M RAHMAN (R-6,7) DOLI BORA(R-9,10,11) SC, P H E

23	WP(C)/2101/2024	KHIRA HAZARIKA AND 15 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM
24	WP(C)/2462/2024	HEMANTA SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR H K SARMA MR Z HUSSAIN MRS R DEKA MR. M HOQUE MR. H R DAS MR J LOTHAN	SC, HEALTH
25	WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. A PAUL MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU A RAHMAN (R8, R14, R17, R20) MR. S. SUR (R8, R14, R17, R20)
	WITH I.A.(Civil)/2525/2024 in WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR. S HOQUE MR. A PAUL MS. P BORAH MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU DR. P AGARWAL (R-3)
26	WP(C)/3430/2024	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
27	WP(C)/3781/2024	PUTUL DEVI Versus BHARAT SANCHAR NIGAM LIMITED AND 7 ORS	MR R SENSUA MS. J RONGPIPI G KAUSHIK A M AHMED	MR B PATHAK(R-1 TO 4) MR. D GOGOI (R-5,6,7,8) MR B HAZARIKA(R-1 TO 4) MR V KUMAR(R-1 TO 4) MS M TIWAR(R-1 TO 4) MR. M SHARMAH(R-1 TO 4) P KHATANIAR(R-5,6,7,8) SC, BSNL
28	WP(C)/4958/2024	DEBASHISH ROY Versus PUNJAB NATIONAL BANK AND ANR	PETITIONER IN PERSON	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA SC, PNB
29	WP(C)/5411/2024 B/O	MD. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
30	WP(C)/5768/2024	DR. HITESH MAZUMDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
31	WITH WP(C)/5229/2024	KULA PRADIP BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	GA, ASSAM
32	WITH WP(C)/5230/2024	FOZAYEL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR R SENSUA MR. K MOHAMMED R A LAHKAR	GA, ASSAM
33	WITH WP(C)/5249/2024	RUMIR TIMUNGPI Versus THE STATE OF ASSAM AND 4 ORS	MR. B GOGOI MR M BHUYAN	GA, ASSAM
	WITH I.A.(Civil)/929/2025 in WP(C)/5249/2024	THE STATE OF ASSAM Versus RUMIR TIMUNGPI	JR. GA, ASSAM	MR B GOGOI MR M BHUYAN
34	WITH WP(C)/5381/2024	PUSHKAL GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM

	WITH I.A.(Civil)/1166/2025 in WP(C)/5381/2024	THE STATE OF ASSAM AND 3 ORS Versus PUSHKAL GOGOI	MR H K DAS MS D MAHANTA MR N K SARMA
35	WITH WP(C)/5384/2024	RAKESH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. T BAIDYA MS. A S BAIDYA MS R BEGAM GA, ASSAM
36	WITH WP(C)/5483/2024	GITTARTHA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
	WITH I.A.(Civil)/948/2025 in WP(C)/5483/2024	THE STATE OF ASSAM AND 2 ORS. Versus GITTARTHA BARUAH	JR. GA, ASSAM MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA
37	WITH WP(C)/5552/2024	RITURAJ DOLEY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH GA, ASSAM
38	WITH WP(C)/5594/2024	ASEEMA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR A ATREYA MS. A PAUL GA, ASSAM
39	WITH WP(C)/5610/2024	DIPANKAR DUTTA LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM GA, ASSAM
40	WITH WP(C)/5666/2024	NILANJAL GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR M C KAKOTI GA, ASSAM
	WITH I.A.(Civil)/1163/2025 in WP(C)/5666/2024	THE STATE OF ASSAM AND 4 ORS Versus NILANJAL GOGOI	JR. GA, ASSAM MR. A GOYAL
41	WITH WP(C)/5754/2024	NITU MANI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM GA, ASSAM
	WITH I.A.(Civil)/1181/2025 in WP(C)/5754/2024	THE STATE OF ASSAM AND 2 ORS Versus NITU MANI DAS	JR. GA, ASSAM MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM
42	WITH WP(C)/5770/2024	SMTI. NANDINI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY GA, ASSAM
	WITH I.A.(Civil)/945/2025 in WP(C)/5770/2024	THE STATE OF ASSAM AND 2 ORS. Versus NANDINI KAKATI	JR. GA, ASSAM MR. K N CHOUDHURY MR. J PATOWARY
43	WITH WP(C)/5971/2024	SAURAV PRAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA GA, ASSAM
44	WITH WP(C)/5846/2024	KAMAL CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S NATH GA, ASSAM MR B B NARZARY(R-3) MR. P MAHANTA C SARMA (R-3) V KHAKHALARY(R-3)

45	WP(C)/686/2025 CAVT. NO.009420/25,N	SHAIKH ULIULLAH Versus THE STATE OF ASSAM AND ORS	MR. H ALI MS S DAS B BARMAN	GA, ASSAM MS. S K NARGIS FOR CAVEATOR SC, REVENUE
46	WP(C)/692/2025	SANGITA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN	SC, BTC SC, HEALTH
47	WP(C)/765/2025	BILAL UDDIN MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
48	WP(C)/1405/2025	SMT JULI BORAH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR. U S BORA MR M.J. BHARALI	GA, ASSAM SC, FINANCE SC, HEALTH
49	WP(C)/1947/2025	SRI LABA SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, PWD
ORDERS				
50	WP(C)/8023/2018	MRIDUL KT. BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	MR. Y DOLOI MR. P K ROY (R5) MR. S K CHAKRABORTY (R5) MR A CHAKRABORTY (R5) MS. M DUTTA (R5) SC, TRANSPORT SC, FINANCE DEPTT.
51	Cont.Cas(C)/701/2019 B/O	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
	WITH I.A.(Civil)/3842/2024 in Cont.Cas(C)/701/2019	MAHENDRA KUMAR , I.F.S. Versus AJOY KUMAR MAZUMDAR	MR. D GOGOI MR. I BORTHAKUR	MR J KALITA
52	Cont.Cas(C)/502/2021	BHANI BARUAH Versus M S MANIVANNAN AND 5 ORS	MR MINTU SAIKIA	MR. N GOSWAMI (r-4,5) MR D KALITA (R-1,6) MR. D NATH (R-1,6)
53	Cont.Cas(C)/108/2022	ANIL KUMAR MAZUMDER Versus RAVI SANKAR PRASAD AND 7 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P N GOSWAMI (R-1,2) MR. B DEORI (r-8) MR. R R Gogoi (R-1,2)
54	WP(C)/6485/2022	AMOLA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	SC, P AND R.D. GA, ASSAM SC, AG
55	Cont.Cas(C)/107/2023	ASHUTOSH DAS Versus BIJOYA CHOUDHURY AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA(R-2) MR S M T CHISTIE (r-6) MR S M T CHISTIE (r-6) MR. N J KHATANIAR(R-2)
56	MC/35/2024 in WP(C)/3653/2014	DR. CHAMPAK MEDHI and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS		SC, HEALTH
57	Cont.Cas(C)/405/2024	SALEK AHMED AND 8 ORS Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. D SAIKIA (R-2) MR B KAUSHIK(R-2) MR. A PHUKAN(R-2)
58	Cont.Cas(C)/487/2024	SABIHA BEGUM Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
59	WITH Cont.Cas(C)/482/2024	DULALUDDIN AHMED Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN

60	Cont.Cas(C)/683/2024	BHUPEN CHANDRA GOSWAMI ALIAS BHUPEN GOSWAMI Versus ABHIJIT BARUAH	MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	MR. M BHAGABATI (R-1,2) MS. B TALUKDAR(R-1,2)
61	WP(C)/1186/2024	MOINUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR Z HUSSAIN MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
62	I.A.(Civil)/2718/2024 in WP(C)/1295/2018	LAKHI HANDIQUE Versus THE STATE OF ASSAM AND 7 ORS.	MR. P TALUKDAR	MR S DUTTA (R5-R8) MS. M K SHARMA (R5-R8) SR GA,ASSAM
	WITH MC/65/2024	LAKHI HANDIQUE Versus THE STATE OF ASSAM AND 7 ORS.	MR. P TALUKDAR	SR GA,ASSAM
63	WP(C)/4450/2024	HAM AK RURAL DEVELOPMENT FOUNDATION Versus ALL INDIA COUNCIL FOR TECHNICAL EDUCATION AND 4 ORS (G)	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	MR. K GOGOI(CGC) DY.S.G.I.
64	Cont.Cas(C)/61/2025	IKBAL HUSSAIN LASKAR Versus GYANENDRA DEV TRIPATHI AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	
65	Cont.Cas(C)/67/2025	AMAR NATH THAKUR AND 8 ORS. Versus K.C. SAMARIA AND 4 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	MR. B GOGOI(R-4) MR P SHARMAH (R-1) MR P NAYAK(R-4) MR A CHALIHA (R-4)
66	Cont.Cas(C)/121/2025	UJJWAL KANTI PANDIT Versus SAURAV PAHARI, IAS AND 2 ORS	DR G J SHARMA	MR. S C KEYAL MS. NITUMA KAKATI KAUSHIK JAIN
	WITH WP(C)/4885/2024	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.
68	WP(C)/1840/2025 FIXED	SUBHAM KUMAR SINGH Versus THE UNION OF INDIA AND 2 ORS	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT	MR. S K MEDHI (C.G.C) MS. RUKMINI BARUA(R- 2,3) A BARTHAKUR (R-2,3) DY.S.G.I. H BARUAH(R-2,3)
69	WP(C)/1867/2025 FIXED	KAMAL NARAYAN KALITA, Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, L G B R I M H DY.S.G.I.
	WITH WP(C)/4975/2024	DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. K N CHOUDHURY(R-9) MR. A K DUTTA (R-7,8) MR. A K DUTTA (R-7,8) MR. K GOGOI (FOR UNION OF INDIA) MISS. R R KAKATI (R-9) SC, HEALTH SC, C.G.C.
HEARING				
71	WP(C)/1680/2019 PART-HEARD, FIXED	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE

WITH
[I.A.\(Civil\)/2430/2024](#)
in WP(C)/1680/2019

ATUL CHANDRA BORI
Versus
THE STATE OF ASSAM AND 8 ORS

MR R SINGHA
MR. R SINGHA

SC, APSC
SC, APSC
MR. S BORTHAKUR
MR. ABU JAHID
MR. K BORUAH
MR. D GOGOI
MR. M ALOM
MR. J ABBAS
SC, FINANCE

72 **WITH**
[WP\(C\)/1683/2019](#)

AMIYA KUMAR SAIKIA
Versus
THE STATE OF ASSAM AND 8 ORS.

MR. U K NAIR
MR. M P SARMA
MR. R SINGHA

SC, APSC
MR S BORTHAKUR (R-6)
MR. ABU JAHID
MR. K BORUAH
MR. D GOGOI (R-6)
MR. M ALOM
MR. J ABBAS (R-6)
SC, FINANCE

WITH
[I.A.\(Civil\)/2432/2024](#)
in WP(C)/1683/2019

AMIYA KUMAR SAIKIA
Versus
THE STATE OF ASSAM AND 8 ORS

MR R SINGHA
MR. R SINGHA

GA, ASSAM
SC, APSC
SC, FINANCE

73 [WP\(C\)/217/2023](#)
B/O

RAJIB ROY
Versus
THE STATE OF ASSAM AND 7 ORS

MR. J KALITA
MS. S. KAR

SC, FOREST

74 [WP\(C\)/2888/2024](#)
B/O

MD. MIZANUL HOQUE
Versus
STATE OF ASSAM AND 3 ORS

MR. B CHAKRAVARTY
A SARMA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
16)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025

29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./599/2018	PHARMACIST FORUM OF ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA	PP, ASSAM
2	Crl.Pet./1300/2023	ANGSHU RAJKUMAR Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. A AHMED (R-2) MR. U U KHAN (R-2) MR. A AHMED (R-2) PP, ASSAM
3	Crl.Rev.P./497/2024	BIKRAM CHETRI Versus POONAM CHETRI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	MR A TEWARI MRS R KAKATI MS. M PATHAK J KOTOKY MR. A CHETIA
4	Crl.Rev.P./498/2024	TANMOY NATH AND 3 ORS. Versus SUNITA ADHIKARY	MR. R J DAS MRS S SAIKIA	
5	Crl.Pet./1342/2024 WITH LCR 1 FILE(SCANNED COPY),	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MS. A BEGUM (R-2) PP, ASSAM
6	Crl.Rev.P./78/2025	SRI DIGANTA BAISHYA, Versus BHANITA BARMAN BAISHAYA,	MR. R ALI MR M Z SHAH	MRS. R KAKATI MS. M PATHAK MS. N BARMAN
ORDERS				
7	Crl.Pet./586/2023 WITH LCR 2 FILES(SCANNED COPY)	KATARA CHANDU LAL DEVAJI @ SRI CHANDU LAL Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
8	Crl.A./349/2024 WITH LCR 5 FILES, OFFICE NOTE	UTTAM DAS Versus THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
	WITH I.A.(Crl.)/1001/2024 in Crl.A./349/2024	UTTAM DAS Versus THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM

9	Crl.Pet./1602/2024	ABDUL AHAD Versus FAKRUL ISLAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
10	Crl.A./1/2025 WITH LCR 4 FILES, OFFICE NOTE	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH I.A.(Crl.)/1/2025 in Crl.A./1/2025	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
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11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
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17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025